

HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD

ROC.NO.1203/2009-B.SPL.

DATED:26.11.2019

C I R C U L A R

SUB: **ALTERNATIVE INCHARGE ARRANGEMENTS** - District and Sessions Judges, Senior Civil Judges and Junior Civil Judges - Making alternative in-charge arrangements during the leave period/trainings/transfers - Revised Orders - Issued.

READ: 1.High Court's Proceedings Order Roc.no.3026/2017- C.1, dated:01.11.2019.  
2.High Court's Circular Roc.no.1203/2009-B.Spl., dated:06.11.2019

-oOo-

In view of carving out the new unit of Principal Special Judge for CBI Cases, Hyderabad in the High Courts Proceedings 1<sup>st</sup> read above, and in view of establishment of new courts, from time to time and shifting of Courts from one place to another place, in the State, the High Court has approved the proposed in-charge arrangements submitted by the Principal District and Sessions Judges/Unit Heads. Accordingly all the Unit Heads are directed to follow the said alternative in-charge arrangements during the Leave period/Training/Transfer of the Officers and to place/propose the officer of the first nearest court/second nearest Court/third nearest Court, as per the feasibility, as in-charge or full additional charge, for smooth functioning of courts and to avoid inconvenience to the Advocates as well as the litigant public.

The copy of alternative in-charge arrangements proposed and accepted by the High Court for the state of Telangana is hereby enclosed.

  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad
4. The Principal Special Judge for CBI Cases, Hyderabad.
5. THE PRL. DISTRICT AND SESSIONS JUDGES:  
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda,  
Nizamabad, Rangareddy District, Warangal.

**PRL. DISTRICT AND SESSIONS COURT: ADILABAD::**

From  
Smt. M.G. Priyadarshini,  
Prl. District and Sessions Judge,  
Adilabad.

To  
The Registrar (Vigilance)  
Hon'ble High Court for the  
state of Telangana,  
Hyderabad



Lr.Dis.No. 6264 /2019/Admn., dated: 14 .11.2019

Sir,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges / Senior Civil Judges / Junior Civil Judges – Making alternative in-charge arrangements during the leave period / training / transfers, revised information called for in view of implementation of Rule 2 (r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules – Information Submitted - Reg.

Ref:- The Registrar (Vigilance) Hon'ble High Court for the State of Telangana, Hyderabad ROC No.1203/2009-B.SPL., dt:06.11.2019.

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Anent to the subject cited above, I am herewith submitting the following information with regard to all Courts in the cadre of District & Sessions Judges, Senior Civil Judges and Junior Civil Judges in the unit of Adilabad for making in-charge arrangements in respect of leave period / trainings / transfers in the unit of Adilabad in the prescribed format as directed.

Sl. No.	Designation of the Court	First nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Second nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Third nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
1	Prl. District and Sessions Judge, Adilabad	I Addl. District & Sessions Judge, Adilabad <b>(Headquarters)</b>	Judge, Family Court-cum-IV Addl. Dist. & Sessions Judge, Adilabad <b>(Headquarters)</b>	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad <b>(Headquarters)</b>
2	I Addl. District & Sessions Judge, Adilabad	Prl. District and Sessions Judge, Adilabad <b>(Headquarters)</b>	Judge, Family Court-cum-IV Addl. Dist. & Sessions Judge, Adilabad <b>(Headquarters)</b>	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad <b>(Headquarters)</b>
3	II Addl. District & Sessions Judge (FTC), Mancherial	III Addl. District & Sessions Judge, Asifabad <b>(65 Kms)</b>	VII Addl. District & Sessions Judge (FTC), Nirmal <b>(135 Kms)</b>	I Addl. District & Sessions Judge, Adilabad <b>(160 Kms)</b>

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Sl. No.	Designation of the Court	First nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Second nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Third nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
4	III Addl. District & Sessions Judge, Asifabad	II Addl. District & Sessions Judge (FTC), Mancherial <b>(65 Kms)</b>	I Addl. District & Sessions Judge, Adilabad <b>(120 Kms)</b>	VII Addl. District & Sessions Judge (FTC), Nirmal <b>(160 Kms)</b>
5	Judge, Family Court-cum-IV Addl. Dist. & Sessions Judge, Adilabad	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad <b>(Headquarters)</b>	I Addl. District & Sessions Judge, Adilabad <b>(Headquarters)</b>	Prl. District and Sessions Judge, Adilabad <b>(Headquarters)</b>
6	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad	Judge, Family Court-cum-IV Addl. Dist. & Sessions Judge, Adilabad <b>(Headquarters)</b>	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad <b>(Headquarters)</b>	Prl. District and Sessions Judge, Adilabad <b>(Headquarters)</b>
7	Spl. Sessions Judge for fast tracking the cases relating to atrocities against the Women / VI Addl. Dist. & Sessions Judge, Adilabad	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad <b>(Headquarters)</b>	I Addl. District & Sessions Judge, Adilabad <b>(Headquarters)</b>	Prl. District and Sessions Judge, Adilabad <b>(Headquarters)</b>
8	VII Addl. District & Sessions Judge (FTC), Nirmal	I Addl. District & Sessions Judge, Adilabad <b>(80 Kms)</b>	Judge, Family Court-cum-IV Addl. Dist. & Sessions Judge, Adilabad <b>(80 Kms)</b>	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-V Addl. Dist. & Sessions Judge, Adilabad <b>(80 Kms)</b>
9	Senior Civil Judge, Adilabad	Senior Civil Judge, Nirmal <b>(80 Kms)</b>	Senior Civil Judge, Asifabad <b>(120 Kms)</b>	Senior Civil Judge, Mancherial <b>(160 Kms)</b>
10	Senior Civil Judge, Asifabad	Senior Civil Judge, Mancherial <b>(65 Kms)</b>	Senior Civil Judge, Adilabad <b>(120 Kms)</b>	Senior Civil Judge, Nirmal <b>(160 Kms)</b>
11	Senior Civil Judge, Mancherial	Senior Civil Judge, Asifabad <b>(65 Kms)</b>	Senior Civil Judge, Nirmal <b>(135 Kms)</b>	Senior Civil Judge, Adilabad <b>(160 Kms)</b>
12	Senior Civil Judge, Nirmal	Senior Civil Judge, Adilabad <b>(80 Kms)</b>	Senior Civil Judge, Mancherial <b>(135 Kms)</b>	Senior Civil Judge, Asifabad <b>(160 Kms)</b>
13	Addl. Senior Civil Judge (FTC), Luxettipet	Senior Civil Judge, Mancherial <b>(30 Kms)</b>	Senior Civil Judge, Asifabad <b>(95 Kms)</b>	Senior Civil Judge, Adilabad <b>(133 Kms)</b>
14	Prl. Junior Civil Judge, Adilabad	Spl. Judl. Magistrate of First Class Mobile (PCR), Adilabad <b>(Headquarters)</b>	Junior Civil Judge, Utnoor <b>(55 Kms)</b>	Junior Civil Judge, Boath <b>(57 Kms)</b>
15	Spl. Judl. Magistrate of First Class Mobile (PCR), Adilabad	Prl. Junior Civil Judge, Adilabad <b>(Headquarters)</b>	Junior Civil Judge, Utnoor <b>(55 Kms)</b>	Junior Civil Judge, Boath <b>(57 Kms)</b>

Sl. No.	Designation of the Court	First nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Second nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Third nearest court to the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
16	Prl. Junior Civil Judge, Asifabad	Addl. Junior Civil Judge, Asifabad <b>(Headquarters)</b>	Junior Civil Judge, Bellampally <b>(40 Kms)</b>	Junior Civil Judge, Sirpur <b>(45 Kms)</b>
17	Addl. Junior Civil Judge, Asifabad	Prl. Junior Civil Judge, Asifabad <b>(Headquarters)</b>	Junior Civil Judge, Bellampally <b>(40 Kms)</b>	Junior Civil Judge, Sirpur <b>(45 Kms)</b>
18	Junior Civil Judge, Boath	Prl. Junior Civil Judge, Nirmal <b>(47 Kms)</b>	Junior Civil Judge, Adilabad <b>(57 Kms)</b>	Spl. Judl. Magistrate of First Class Mobile (PCR), Adilabad <b>(57 Kms)</b>
19	Junior Civil Judge, Bhainsa	Prl. Junior Civil Judge, Nirmal <b>(43 Kms)</b>	Addl. Junior Civil Judge, Nirmal <b>(43 Kms)</b>	Junior Civil Judge, Boath <b>(87 Kms)</b>
20	Junior Civil Judge, Bellampally	Prl. Junior Civil Judge, Mancherial <b>(25 Kms)</b>	I Addl. Junior Civil Judge, Mancherial <b>(25 Kms)</b>	II Addl. Junior Civil Judge, Mancherial <b>(25 Kms)</b>
21	Junior Civil Judge, Chennur	Prl. Junior Civil Judge, Mancherial <b>(40 Kms)</b>	I Addl. Junior Civil Judge, Mancherial <b>(40 Kms)</b>	II Addl. Junior Civil Judge, Mancherial <b>(40 Kms)</b>
22	Junior Civil Judge, Luxettipet	Prl. Junior Civil Judge, Mancherial <b>(30 Kms)</b>	I Addl. Junior Civil Judge, Mancherial <b>(30 Kms)</b>	II Addl. Junior Civil Judge, Mancherial <b>(30 Kms)</b>
23	Prl. Junior Civil Judge, Mancherial	I Addl. Junior Civil Judge, Mancherial <b>(Headquarters)</b>	II Addl. Junior Civil Judge, Mancherial <b>(Headquarters)</b>	Spl. Judl. Magistrate of First Class (Excise), Mancherial <b>(Headquarters)</b>
24	I Addl. Junior Civil Judge, Mancherial	II Addl. Junior Civil Judge, Mancherial <b>(Headquarters)</b>	Prl. Junior Civil Judge, Mancherial <b>(Headquarters)</b>	Spl. Judl. Magistrate of First Class (Excise), Mancherial <b>(Headquarters)</b>
25	II Addl. Junior Civil Judge, Mancherial	I Addl. Junior Civil Judge, Mancherial <b>(Headquarters)</b>	Prl. Junior Civil Judge, Mancherial <b>(Headquarters)</b>	Spl. Judl. Magistrate of First Class (Excise), Mancherial <b>(Headquarters)</b>
26	Spl. Judl. Magistrate of First Class (Excise), Mancherial	Prl. Junior Civil Judge, Mancherial <b>(Headquarters)</b>	I Addl. Junior Civil Judge, Mancherial <b>(Headquarters)</b>	II Addl. Junior Civil Judge, Mancherial <b>(Headquarters)</b>
27	Prl. Junior Civil Judge, Nirmal	Addl. Junior Civil Judge, Nirmal <b>(Headquarters)</b>	Junior Civil Judge, Bhainsa <b>(43 Kms)</b>	Junior Civil Judge, Boath <b>(47 Kms)</b>
28	Addl. Junior Civil Judge, Nirmal	Prl. Junior Civil Judge, Nirmal <b>(Headquarters)</b>	Junior Civil Judge, Bhainsa <b>(43 Kms)</b>	Junior Civil Judge, Boath <b>(47 Kms)</b>
29	Junior Civil Judge, Sirpur	Prl. Junior Civil Judge, Asifabad <b>(45 Kms)</b>	Addl. Junior Civil Judge, Asifabad <b>(45 Kms)</b>	Junior Civil Judge, Bellampally <b>(54 Kms)</b>
30	Junior Civil Judge, Utnoor	Prl. Junior Civil Judge, Adilabad <b>(55 Kms)</b>	Spl. Judl. Magistrate of First Class Mobile (PCR), Adilabad <b>(55 Kms)</b>	Junior Civil Judge, Boath <b>(75 Kms)</b>

Yours faithfully,

Prl. District and Sessions Judge,  
Adilabad

*[Handwritten Signature]*  
12/11/19



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**OFFICE OF THE CHIEF JUDGE : CITY CIVIL COURT : HYDERABAD**

No.CCC-HYD/AW/E1/ 6008 /2019

Dated: 19-11-2019

From :  
Smt. C. Sumalatha  
Chief Judge,  
City Civil Court,  
HYDERABAD.



To  
The Registrar General  
Hon'ble High Court for the State of Telangana  
HYDERABAD.

Sir,

**Sub.:- ALTERNATIVE INCHARGE ARRANGEMENTS -**  
District and Sessions Judges / Senior Civil Judges /  
Junior Civil Judges - Making alternative incharge  
arrangements during the leave period / training /  
transfers, revised information in view of  
implementation of Rule 2 (r) and Rule 10 of Telangana  
Judicial Ministerial and Subordinate Service Rules -  
Submitted.

**Ref.:-** Hon'ble High Court's letter ROC No.1203/2009-B.SPL.,  
Dated 06-11-2019.

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Adverting to the above subject cited, I am furnishing the information in  
respect of all courts in cadre of District Judges, Senior Civil Judges and Junior Civil  
Judges in the prescribed table, for making in-charge arrangements in respect of  
leave period / training / transfer of any officer of this unit, vide separate sheet  
enclosed.

Yours faithfully,

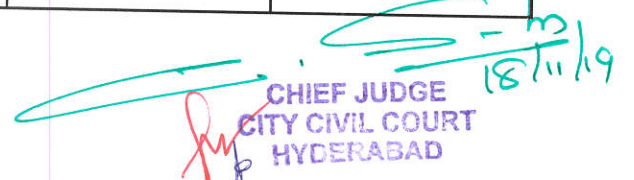
  
18/11/19  
**CHIEF JUDGE  
CITY CIVIL COURT  
HYDERABAD**  


**LIST OF ALL COURTS IN THE CADRE OF OF DISTRICT JUDGES, SENIOR CIVIL JUDGES AND JUNIOR CIVIL JUDGES IN THE UNIT OF CHIEF JUDGE, CITY CIVIL COURT, HYDERABAD FOR MAKING INCHARGE ARRANGEMENTS IN RESPECT OF LEAVE / TRAINING / TRANSFERS OF ANY OFFICER OF THE UNIT OF CHIEF JUDGE, CITY CIVIL COURT, HYDERABAD**

SL. No	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	Chief Judge, CCC, Hyd.	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.
2	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.	Family Court, Sec'bad.
3	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.
4	III Addl. Chief Judge, CCC, Hyd.	II Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.
5	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hyd.
6	X Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hyd.
7	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.
8	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	Family Court, Sec'bad.
9	XIII Addl. Chief Judge (FTC), CCC, Hyd.	<b>Designated as Fast Track Special Court for disposal of POCSO Cases (shifted to HACA Bhavan)</b>		
10	XIV Addl. Chief Judge (FTC), CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.
11	XXIV Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	XXVI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hyd.
12	XXV Addl. Chief Judge, CCC, Hyd.	XXVI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.
13	XXVI Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge (FTC), CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.
14	XXVII Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	Family Court, Sec'bad.
15	Family Court, Hyd.	Addl. Family Court, Hyd.	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.
16	Addl. Family Court, Hyd.	Family Court, Hyd.	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.
17	Family Court, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.
18	I Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
19	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.
20	III Senior Civil Judge, CCC, Sec'bad	XIX Addl. Senior Civil Judge, CCC, Sec'bad.	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XV AJ-cum-XIX ACMM, CCC, Sec'bad.
21	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.	XVII Addl. Senior Civil Judge, CCC, Hyd.
22	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.	XVII Addl. Senior Civil Judge, CCC, Hyd.	XVIII Addl. Senior Civil Judge, CCC, Hyd.
23	VII Senior Civil Judge, CCC, Hyd.	XVII Addl. Senior Civil Judge, CCC, Hyd.	XVIII Addl. Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.
24	VIII Addl. Sr. Civil Judge (FTC), CCC, Hyd.	IX Addl. Sr. Civil Judge (FTC), CCC, Hyd.	X Addl. Sr. Civil Judge (FTC), CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.



(1)	(2)	(3)	(4)	(5)
25	IX Addl. Sr. Civil Judge (FTC), CCC, Hyd.	VIII Addl. Sr. Civil Judge (FTC), CCC, Hyd.	X Addl. Sr. Civil Judge (FTC), CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.
26	X Addl. Sr. Civil Judge (FTC), CCC, Hyd.	XI Addl. Sr. Civil Judge (FTC), CCC, Hyd.	IX Addl. Sr. Civil Judge (FTC), CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.
27	XI Addl. Sr. Civil Judge (FTC), CCC, Hyd.	X Addl. Sr. Civil Judge (FTC), CCC, Hyd.	VIII Addl. Sr. Civil Judge (FTC), CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.
28	XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad	XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad	III Senior Civil Judge, CCC, Sec'bad	XIX Addl. Senior Civil Judge, CCC, Sec'bad.
29	XIII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad	XII Addl. Sr. Civil Judge (FTC), CCC, Sec'bad	III Senior Civil Judge, CCC, Sec'bad	XIX Addl. Senior Civil Judge, CCC, Sec'bad.
30	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XVI AJ-cum-XX ACMM, CCC,	III Senior Civil Judge, CCC, Sec'bad
31	XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XVI AJ-cum-XX ACMM, CCC, Sec'bad	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	III Senior Civil Judge, CCC, Sec'bad
32	XVI AJ-cum-XX ACMM, CCC, Sec'bad	XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	III Senior Civil Judge, CCC, Sec'bad
33	XVII Addl. Senior Civil Judge, CCC, Hyd.	XVIII Addl. Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
34	XVIII Addl. Senior Civil Judge, CCC, Hyd.	XVII Addl. Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
35	XIX Addl. Senior Civil Judge, CCC, Sec'bad.	III Senior Civil Judge, CCC, Sec'bad	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XV AJ-cum-XIX ACMM, CCC, Sec'bad.
36	I Junior Civil Judge, CCC, Sec'bad.	XI Junior Civil Judge, CCC, Sec'bad.	XXII Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.
37	II Junior Civil Judge, CCC, Hyd.	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.
38	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.
39	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.
40	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.
41	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.
42	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.
43	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.
44	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.
45	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.
46	XI Junior Civil Judge, CCC, Sec'bad.	I Junior Civil Judge, CCC, Sec'bad.	XXII Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.
47	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.
48	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.
49	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.
50	XXII Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.

  
**CHIEF JUDGE**  
**CITY CIVIL COURT**  
**HYDERABAD**



OFFICE OF THE METROPOLITAN SESSIONS JUDGE :: HYDERABAD

Dis.No. 6641 /Admn/MSJ/Hyd/2019

Dt. 12 /11/2019

From:  
Smt Suneetha Kunchala,  
I Additional Metropolitan Sessions Judge,  
FAC Metropolitan Sessions Judge,  
Hyderabad



To  
The Registrar (Vigilance),  
High Court for the State of Telangana,  
Hyderabad.

Sir,

Sub: ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges- Making alternative in-charge arrangements during the leave period/ training/ transfers, revised information called for in view of implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules - Submitted - Regarding.

Ref: Hon'ble High Court's ROC.No.1203/2009- B. Spl dt 06-11-2019.

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With reference to the subject cited, I am furnishing the following information in respect of all court's in the Cadre of District and Sessions Judges, Senior Civil Judges and Junior civil Judges in the prescribed table, for making in-charge arrangements in respect of leave period/ trainings/ transfers of any officer in this unit in view of implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules.

SL.No	Designation of the Court	First Nearest Court to the Court mentioned in Column No 2 with Distance/ Place of Functioning where Ever Necessary	Second Nearest Court to the Court mentioned in Column No 2 with Distance/ Place of Functioning where Ever Necessary	Third Nearest Court to the Court mentioned in Column No 2 with Distance/ Place of Functioning where Ever Necessary
(1)	(2)	(3)	(4)	(5)
1	MSJ	I Addl MSJ (Within Same complex)	II Addl MSJ (Within Same complex)	IV Addl MSJ (Within Same complex)
2	I Addl MSJ	II Addl MSJ (Within Same complex)	IV Addl MSJ (Within Same complex)	V Addl MSJ (Within Same complex)
3	II Addl MSJ	IV Addl MSJ (Within Same complex)	I Addl MSJ (Within Same complex)	V Addl MSJ (Within Same complex)
4	IV Addl MSJ	V Addl MSJ (Within Same complex)	VII Addl MSJ (Within Same complex)	IX Addl MSJ (Within Same complex)
5	V Addl MSJ	IV Addl MSJ (Within Same complex)	VII Addl MSJ (Within Same complex)	IX Addl MSJ (Within Same complex)
6	VI Addl MSJ, Sec'bad	VII Addl MSJ (within 9 kms distance)	IX Addl MSJ (within 9 kms distance)	V Addl MSJ (within 9 kms distance)
7	VII Addl MSJ	IX Addl MSJ (Within Same complex)	V Addl MSJ (Within Same complex)	IV Addl MSJ (Within Same complex)
8	IX Addl MSJ	VII Addl MSJ (Within Same complex)	V Addl MSJ (within Same complex)	IV Addl MSJ (within same complex)
9	X Addl MSJ	I Addl MSJ (Within Same complex)	IV Addl MSJ (Within Same complex)	VII Addl MSJ (Within Same complex)

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10	XI Addl MSJ	I Addl MSJ (Within Same complex)	VII Addl MSJ (Within Same complex)	IV Addl MSJ (Within Same complex)
11	Spl Sessions Judge for MP & MLA's	II Addl MSJ (Within Same complex)	IV Addl MSJ (Within Same complex)	I Addl MSJ (Within Same complex)
12	Special Court exclusively for trial of POCSO Act Cases at HACA Bhavan	I Addl MSJ (within 1.5 Kms distance)	II Addl MSJ (within 1.5 Kms distance)	IV Addl MSJ (within 1.5 Kms distance)
13	CMM	I ACMM (Within Same complex)	II ACMM (Within Same complex)	III ACMM (Within Same complex)
14	I ACMM	CMM (Within Same complex)	III ACMM (Within Same complex)	II ACMM (Within Same complex)
15	II ACMM	III ACMM (Within Same complex)	CMM (Within Same complex)	I ACMM (Within Same complex)
16	III ACMM	II ACMM (Within Same complex)	I ACMM (Within Same complex)	CMM (Within Same complex)
17	IV ACMM	XIII ACMM (Within Same complex)	IX ACMM (Within Same complex)	VI ACMM (Within Same complex)
18	V ACMM Prathibha Bharathi Building Red Hills.	VIII ACMM (Within 1.5 Kms distance)	VII ACMM (Within 1.5 Kms distance)	VI ACMM (Within 1.5 Kms distance)
19	VI ACMM	V ACMM (Within 1.5 Kms distance)	VIII ACMM (within same Complex)	VII ACMM (Within Same Complex)
20	VII ACMM	VI ACMM (Within Same Complex)	XIV ACMM (Within Same Complex)	VIII ACMM (Within Same Complex)
21	VIII ACMM	IX ACMM (Within Same Complex)	IV ACMM (Within Same Complex)	VII ACMM (Within Same Complex)
22	IX ACMM	XII ACMM (Within Same Complex)	IV ACMM (Within Same Complex)	XIII ACMM (Within Same Complex)
23	X ACMM, Sec'bad	XI ACMM (Within Same Complex)	XXII ACMM (Within Same Complex)	IX ACMM (within 9.1 Kms distance)
24	XI ACMM, Sec'bad	X ACMM (Within Same Complex)	XXII ACMM (Within Same Complex)	IX ACMM (within 9.1 Kms distance)
25	XII ACMM	VII ACMM (Within Same Complex)	XVII ACMM (Within Same Complex)	XIV ACMM (Within Same Complex)
26	XIII ACMM	IV ACMM (Within Same Complex)	IX ACMM (Within Same Complex)	XIV ACMM (Within Same Complex)
27	XIV ACMM	XV ACMM (Within Same Complex)	VI ACMM (Within Same Complex)	XII ACMM (Within Same Complex)
28	XV ACMM	XIV ACMM (With in Same Complex)	XVI ACMM (With in Same Complex)	XVII ACMM (With in Same Complex)
29	XVI ACMM	XVII ACMM (Within Same Complex)	XV ACMM (Within Same Complex)	XII ACMM (Within Same Complex)
30	XVII ACMM	XVI ACMM (Within Same Complex)	XV ACMM (Within Same Complex)	XIII ACMM (Within Same Complex)
31	XXI ACMM , Gagan Vihar	IX ACMM (within 1.8 Kms distance)	V ACMM (within 2 Kms distance)	VIII ACMM (within 1.8 Kms distance)
32	XXII ACMM, Sec'bad	X ACMM (With in Same Complex)	XI ACMM (With in Same Complex)	XXI ACMM (within 9 Kms distance)
33	I MM, Jumnerat Bazar	Spl JFCM for Excise Cases (within 3 Kms distance)	III MM (Within 3 Kms distance)	IV MM (within 3 Kms distance)
34	IIMM(for Railways) At Sec'bad	I MM (within 13 Kms distance)	III MM (within 11 Kms distance)	IV MM (within 11 Kms distance)
35	III MM	IV MM (Within Same Complex)	Spl JFCM for Excise Cases (Within Same Complex)	II MM (Within 11 Kms distance)
36	IV MM	III MM (Within Same Complex)	Spl JFCM for Excise Cases (Within Same Complex)	II MM (within 11 Kms distance)
37	Spl JFCM for Excise Cases	IV MM (Within Same Complex)	III MM (Within Same Complex)	I MM (within 3 Kms distance)

Yours faithfully,

*Sund*  
FAC. Metropolitan Sessions Judge,  
Hyderabad  
Metropolitan Sessions Judge  
Hyderabad.

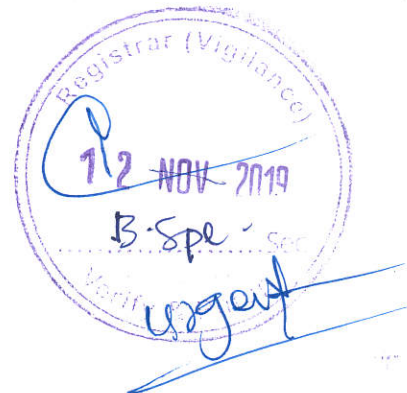
OFFICE OF THE PRINCIPAL SPECIAL JUDGE COURT FOR CBI CASES,  
12<sup>th</sup> & 13<sup>th</sup> Floor, GAGAN VIHAR: NAMPALLY, HYDERABAD

Ltr.Dis No. 604/PSJ/CBI/HYD/2019,

Dt: -11-2019.

From:  
B.R.Madhusudhan Rao,  
Principal Special Judge for CBI Cases,  
Gagan Vihar, Nampally, Hyderabad.

To  
The Registrar (VIGILANCE),  
High Court for the States of Telangana, Hyderabad.



Sir,

Sub: **ALTERNATIVE INCAHRGE ARRANGEMENTS** - District and Sessions Judges - Making alternative in-charge arrangements during the leave period / training / transfers, revised information called for in view of implementation of Rule 2® and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules - Information - Submitted - Regarding.

Ref: Order ROC.No.1203/2009-B.SPL, dt.06-11-2019 of the Hon'ble High Court for the State of Telangana, Hyderabad.

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With reference to the subject cited above, I submit herewith the information as called for under reference cited as under:

Sl. No.	Name of the Court	First Nearest Court to the court mentioned in column No.2 with distance / place of functioning where ever necessary	Second Nearest Court to the court mentioned in column No.2 with distance / place of functioning where ever necessary	Third Nearest Court to the court mentioned in column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
1	The Principal Special Judge for CBI Cases, Hyderabad ( Gagan Vihar building, Nampally, Hyderabad )	I Addl. Special Judge for CBI Cases, Hyderabad ( Gagan Vihar building, Nampally, Hyderabad )	II Addl. Special Judge for CBI Cases, Hyderabad ( Gagan Vihar building, Nampally, Hyderabad )	III Addl. Special Judge for CBI Cases, Hyderabad ( Gagan Vihar building, Nampally, Hyderabad )
2	The I Addl. Special Judge for CBI Cases, Hyderabad ( Gagan Vihar building, Nampally, Hyderabad )	Principal Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)	II Addl. Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)	III Addl. Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)
3	The II Addl. Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)	III Addl. Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)	I Addl. Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)	Principal Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)
4	The III Additional Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)	II Addl. Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)	I Addl. Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)	Principal Special Judge for CBI Cases, Hyderabad (Gagan Vihar building, Nampally, Hyderabad)

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5	The Principal SPE & ACB Cases, Hyderabad ( <b>City Civil Courts Complex, Hyderabad</b> )	Court of Additional SPE & ACB Cases, Hyderabad ( <b>City Civil Courts Complex, Hyderabad</b> )	The Special Judge for Trial of cases under Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	The Special Judge for trial of cases under Essential Commodities Act, Hyderabad - cum - III Addl. Metropolitan Sessions Judge-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )
6	The Additional SPE & ACB Cases, Hyderabad ( <b>City Civil Courts Complex, Hyderabad</b> )	The Principal SPE & ACB Cases, Hyderabad ( <b>City Civil Courts Complex, Hyderabad</b> )	The Special Judge for Trial of cases under Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	The Special Judge for trial of cases under Essential Commodities Act, Hyderabad - cum - III Addl. Metropolitan Sessions Judge-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )
7	Court of Special Judge for Trial of Cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	The Special Judge for trial of cases under Essential Commodities Act, Hyderabad - cum - III Addl. Metropolitan Sessions Judge-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	Court of Special Judge for speedy trial and disposal of cases on fraudulent drawals and misappropriation of scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social Welfare Department), Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	The Principal SPE & ACB Cases, Hyderabad ( <b>City Civil Courts Complex, Hyderabad</b> )
8	The Special Judge for Trial of cases under Essential Commodities Act, Hyderabad-cum-III Additional Metropolitan Sessions Judge-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	The Special Judge for Trial of Cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	The Special Judge for speedy trial and disposal of cases on fraudulent drawals and misappropriation of scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social Welfare Department), Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	The Additional SPE & ACB Cases, Hyderabad ( <b>City Civil Courts Complex, Hyderabad</b> )
9	The Special Judge for speedy trial and disposal of cases on fraudulent drawals and misappropriation of scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social Welfare Department), Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	The Special Judge for Trial of Cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad ( <b>City Criminal Courts Complex, Nampally, Hyderabad</b> )	The Addl. Special Judge for SPE & ACB Cases, Hyderabad ( <b>City Civil Courts Complex, Hyderabad</b> )	The Prl. Special Judge for SPE & ACB Cases, Hyderabad ( <b>City Civil Courts Complex, Hyderabad</b> )

Yours faithfully,

  
**Prl. Special Judge for CBI Cases**  
**Hyderabad.** 

**INFORMATION WITH REGARD TO THE LOCATION OF COURTS & DISTANCE  
IN THE UNIT OF PRL. SPECIAL JUDGE FOR CBI CASES, HYDERABAD**

**I**

Sl. No.	Name of the Court	Located at	Address
(1)	(2)	(3)	(4)
1	The Principal Special Judge for CBI Cases, Hyderabad	MJ Road, Nampally	12 <sup>th</sup> & 13 <sup>th</sup> Floors, Gagan Vihar Building, MJ Road, Nampally, Hyderabad - 500 001
2	The I Addl. Special Judge for CBI Cases, Hyderabad		13 <sup>th</sup> Floor, Gagan Vihar Building, MJ Road, Nampally, Hyderabad - 500 001
3	The II Addl. Special Judge for CBI Cases, Hyderabad		12 <sup>th</sup> Floor, Gagan Vihar Building, MJ Road, Nampally, Hyderabad - 500 001
4	The III Additional Special Judge for CBI Cases, Hyderabad		13 <sup>th</sup> Floor, Gagan Vihar Building, MJ Road, Nampally, Hyderabad - 500 001
5	The Principal SPE & ACB Cases, Hyderabad	City Civil Courts Complex, Hyderabad	City Civil Courts Complex, Chattabazar, Hyderabad.
6	The Additional SPE & ACB Cases, Hyderabad		
7	The Special Judge for Trial of Cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad	City Criminal Courts Complex, Hyderabad	City Criminal Courts Complex, Red Hills, Nampally, Hyderabad.
8	The Special Judge for Trial of cases under Essential Commodities Act, Hyderabad-cum-III Additional Metropolitan Sessions Judge-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad		
9	The Special Judge for speedy trial and disposal of cases on fraudulent drawals and misappropriation of scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social Welfare Department), Hyderabad		



**II**

Sl. No.	Name of the Courts complex	Distance	
		City Criminal Courts Complex, Red hills, Nampally, Hyderabad	City Civil Courts Complex, Chatta Bazar Hyderabad
1	CBI Courts Complex: Gagan Vihar Building, Hyderabad	0.5 KM	3.5 KMs.

Sl. No.	Name of the Courts complex	Distance	
		CBI Courts Complex: Gagan Vihar Building, Hyderabad	City Criminal Courts Complex, Red hills, Nampally, Hyderabad
2	City Civil Courts Complex, Chatta Bazar Hyderabad	3.5 KM	4.0 KMs.

Sl. No.	Name of the Courts complex	Distance	
		CBI Courts Complex: Gagan Vihar Building, Hyderabad	City Civil Courts Complex, Chatta Bazar, Hyderabad
3	City Criminal Courts Complex, Red hills, Nampally, Hyderabad	0.5 KM	4.0 KMs.

  
 Pri. Special Judge for CBI Cases  
 Hyderabad. 

OFFICE OF THE CHIEF JUDGE: CITY SMALL CAUSES COURT: HYDERABAD

Lr. Dis. No. 1308 /CSCC/2019

Dt.07-11-2019

From:  
Smt. K. Sujana,  
Chief Judge,  
City Small Causes Court,  
Hyderabad.

To:  
The Registrar (Vigilance),  
Hon'ble High Court for the State of  
Telangana,  
Hyderabad.



Sir,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Information with regard to making of alternative in-charge arrangements during the leave period/training/transfers, revised information for implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules – Information Submitted - Regarding.

- Ref:- 1. Hon'ble High Courts Circular ROC. No. 1203/2009-B. Spl., dt. 14.10.19.  
2. Hon'ble High Courts Proceedings Order ROC. No. 3026/2017-C.1, dt. 01.11.19.  
3. Hon'ble High Courts ROC. No. 1203/2009-B. Spl., dt. 06-11-2019.

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1203/2009

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Adverting to the subject and reference cited above, I am submitting herewith the information with regard to the alternate in-charge arrangements during the leave period/training/transfers of Judicial Officers in the Unit of City Small Causes Court, Hyderabad as per proforma hereunder:-

S. No.	DESIGNATION OF THE COURT (in the unit of City Small Causes Court, Hyderabad)	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1.	Chief Judge	Chief Judge, City Civil Court, Hyderabad	II Additional Chief Judge, City Civil Court, Hyderabad	III Additional Chief Judge, City Civil Court, Hyderabad
2.	Additional Chief Judge (No Officer Posted)	Chief Judge, City Small Causes Court, Hyderabad	--	--
3.	Additional Judge -cum- VI Senior Civil Judge (No Officer Posted)	V Senior Civil Judge, City Civil Court, Hyderabad	II Senior Civil Judge, City Civil Court, Hyderabad	--
4.	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	I Additional Rent Controller -cum- XIII Junior Civil Judge, Hyderabad	II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad



5.	I Additional Rent Controller -cum- XIII Junior Civil Judge, Hyderabad.	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad
6.	II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad	IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad	--
7.	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad	IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad	--	--
8.	IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad	II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad	--
9.	Principal Rent Controller -cum- XVII Junior Civil Judge, Secunderabad.	Additional Rent Controller -cum- XVIII Junior Civil Judge, Secunderabad	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	XI Assistant Judge, City Civil Court, Secunderabad
10.	Additional Rent Controller -cum- XVIII Junior Civil Judge, Secunderabad	Principal Rent Controller -cum- XVII Junior Civil Judge, Secunderabad.	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	XI Assistant Judge, City Civil Court, Secunderabad

Information submitted regarding.

  
CHIEF JUDGE  
*Chief Judge*  
City Small Causes Court,  
Hyderabad-T.S.

PRINCIPAL DISTRICT AND SESSIONS JUDGE'S COURT :: KARIMNAGAR

From:  
Dr.S.Srinivas Reddy,  
I Additional District and Sessions Judge,  
FAC: Prl. District and Sessions Judge,  
KARIMNAGAR.

To  
The Registrar (Vigilance),  
Hon'ble High Court for the  
State of Telangana,  
HYDERABAD.



Letter Dis.No.8546 /ADM/DCK/2019, dt:16.11.2019.

Sir,



Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges / Senior Civil Judges / Junior Civil Judges - Making alternative incharge arrangements during the leave period/training /transfers, revised information called for in view of implementation of Rule 2 (r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules - Information Submitted-Reg.

Ref:- Hon'ble High Court's Circular R.O.C. No. 1203/2009-B.Spl, dt: 06.11.2009.

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Adverting to the subject and references cited above, I am submitting the information in respect of all Court's in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges in the prescribed proforma annexed herewith, for making in-charge arrangements in respect of leave period/trainings/transfers of any officer in our Unit, as directed under reference cited.

Yours faithfully,

  
I Addl. District and Sessions Judge  
FAC : Pri. District and Sessions Judge,  
Karimnagar. 

Enclosure: (Two Sheets)

1203/2009

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**PRL. DISTRICT AND SESSIONS JUDGE'S COURT, KARIMNAGAR**

Sl.no.	Designation of the court	First nearest court to the court mentioned in column no 2 with distance /place of functioning where ever necessary	Second nearest court to the court mentioned in column no 2 with distance /place of functioning where ever necessary	Third nearest court to the court mentioned in column no 2 with distance /place of functioning where ever necessary
1	2	3	4	5
1	Prl. District and Sessions Judge's Court, Karimnagar	I Addl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T-cum-III Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar
2	I Addl. District and Sessions Judge's Court, Karimnagar	Prl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T-cum-III Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar
3	II Addl. District and Sessions Judge's Court, Karimnagar at Jagtial	Chairman, L.R.A.T-cum-III Addl. District and Sessions Judge's Court, Karimnagar (50 Kms)	Fast Track Court-cum-IV Addl. District and Sessions Judge's Court, Karimnagar (50 Kms)	Special Judge for trial of SPE & ACB Case's Court, Karimnagar (50 Kms)
4	Chairman, L.R.A.T-cum-III Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court,Karimnagar	I Addl. District and Sessions Judge's Court,Karimnagar	Judge, Family Court-cum-VIII Addl. District and Sessions Judge's Court, Karimnagar.
5	Fast Track Court-cum-IV Addl. District and Sessions Judge's Court, Karimnagar	Judge, Family Court-cum-VIII Addl. District and Sessions Judge's Court, Karimnagar.	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T-cum-III Addl. District and Sessions Judge's Court, Karimnagar
6	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T-cum-III Addl. District and Sessions Judge's Court, Karimnagar	Fast Track Court-cum-IV Addl. District and Sessions Judge's Court, Karimnagar	Judge, Family Court-cum-VIII Addl. District and Sessions Judge's Court, Karimnagar.
7	Chairmen, Industrial Tribunal-cum-Presiding Officer, Labour Court-cum-VI Addl. District and Sessions Judge's Court,Godavarikhani	Prl. District and Sessions Judge's Court, Karimnagar (66Kms)	I Addl. District and Sessions Judge's Court, Karimnagar (66Kms)	Chairman, L.R.A.T-cum-III Addl. District and Sessions Judge's Court, Karimnagar (66Kms)
8	Spl. Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-VII Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Fast Track Court-cum-IV Addl. District and Sessions Judge's Court, Karimnagar	Special Judge for trial of SPE & ACB Case's Court, Karimnagar

9	Judge, Family Court-cum-VII Addl. District and Sessions Judge's Court, Karimnagar.	Fast Track Court-cum-IV Addl. District and Sessions Judge's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Chairman, L.R.A.T-cum-III Addl. District and Sessions Judge's Court, Karimnagar
10	IX Addl. District and Sessions Judge's Court, Sircilla.	Judge, Family Court-cum-VIII Addl. District and Sessions Judge's Court, Karimnagar. (40 Kms)	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Fast Track Court-cum-IV Addl. District and Sessions Judge's Court, Karimnagar
11	Special Judge for trial of SPE & ACB Case's Court, Karimnagar	Spl. Sessions Court for trial of cases under SCs/STs(POA) Act,1989-cum-V Addl. District and Sessions Judge's Court, Karimnagar	Judge, Family Court-cum-VII Addl. District and Sessions Judge's Court, Karimnagar.	Fast Track Court-cum-IV Addl. District and Sessions Judge's Court, Karimnagar
12	Prl. Senior Civil Judge's Court, Karimnagar	Addl. Senior Civil Judge's Court, Karimnagar	Senior Civil Judge's Court, Peddapalli (35 kms)	Senior Civil Judge's Court, Sircilla (40 kms)
13	Addl. Senior Civil Judge's Court, Karimnagar	Prl. Senior Civil Judge's Court, Karimnagar	Senior Civil Judge's Court, Peddapalli (35 kms)	Senior Civil Judge's Court, Sircilla (40 kms)
14	Senior Civil Judge's Court, Peddapalli	Senior Civil Judge's Court, Manthani (35kms)	Addl. Senior Civil Judge's Court, Karimnagar (35kms)	Prl. Senior Civil Judge's Court, Karimnagar (35 kms)
15	Senior Civil Judge's Court, Jagtial	Addl. Senior Civil Judge's Court, Karimnagar (50kms)	Prl. Senior Civil Judge's Court, Karimnagar (50kms)	Senior Civil Judge's Court, Sircilla (52 kms)
16	Senior Civil Judge's Court, Huzurabad	Prl. Senior Civil Judge's Court, Karimnagar (40 kms)	Addl. Senior Civil Judge's Court, Karimnagar (40 kms)	Senior Civil Judge's Court, Peddapalli (75 kms)
17	Senior Civil Judge's Court, Sircilla	Addl. Senior Civil Judge's Court, Karimnagar(40km)	Prl. Senior Civil Judge's Court, Karimnagar (40 kms)	Senior Civil Judge's Court, Jagtial (52 kms)
18	Senior Civil Judge's Court, Manthani	Senior Civil Judge's Court, Peddapalli (35 kms)	Addl. Senior Civil Judge's Court, Karimnagar (65 kms)	Prl. Senior Civil Judge's Court, Karimnagar (65 kms)
19	Prl. Junior Civil Judge's Court, Karimnagar	I Addl. Junior Civil Judge's Court, Karimnagar	II Addl. Junior Civil Judge's Court, Karimnagar	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar
20	I Addl. Junior Civil Judge's Court, Karimnagar	II Addl. Junior Civil Judge's Court, Karimnagar	Prl. Junior Civil Judge's Court, Karimnagar	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar
21	II Addl. Junior Civil Judge's Court, Karimnagar	I Addl. Junior Civil Judge's Court, Karimnagar	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar	IV Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar
22	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar	IV Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar	II Addl. Junior Civil Judge's Court, Karimnagar.	I Addl. Junior Civil Judge's Court, Karimnagar



23	IV Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar	II Addl. Junior Civil Judge's Court, Karimnagar	I Addl. Junior Civil Judge's Court, Karimnagar
24	Special Magistrate's Court, Karimnagar	IV Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar	II Addl. Junior Civil Judge's Court, Karimnagar
25	Junior Civil Judge's Court, Sulthanabad	Junior Civil Judge's Court, Peddapalli (12 kms)	III Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Spl. Mobile) Court, Karimnagar	IV Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar
26	Junior Civil Judge's Court, Peddapalli	Junior Civil Judge's Court, Sulthanabad (12 kms)	II Addl. Junior Civil Judge's Court, Godavarikhani (29 kms)	Addl. Junior Civil Judge's Court, Manthani (35 kms)
27	Prl. Junior Civil Judge's Court, Godavarikhani	I Addl. Junior Civil Judge's Court, Godavarikhani	II Addl. Junior Civil Judge's Court, Godavarikhani	Addl. Junior Civil Judge's Court, Manthani (30 kms)
28	I Addl. Junior Civil Judge's Court, Godavarikhani	II Addl. Junior Civil Judge's Court, Godavarikhani	Prl. Junior Civil Judge's Court, Godavarikhani	Addl. Junior Civil Judge's Court, Manthani (30 kms)
29	II Addl. Junior Civil Judge's Court, Godavarikhani	I Addl. Junior Civil Judge's Court, Godavarikhani	Prl. Junior Civil Judge's Court, Godavarikhani	Addl. Junior Civil Judge's Court, Manthani (30 kms)
30	Prl. Junior Civil Judge's Court, Manthani (30 kms)	Addl. Junior Civil Judge's Court, Manthani (30 kms)	I Addl. Junior Civil Judge's Court, Godavarikhani (30 kms)	I Addl. Junior Civil Judge's Court, Godavarikhani (30 kms)
31	Addl. Junior Civil Judge's Court, Manthani	Prl. Junior Civil Judge's Court, Manthani	II Addl. Junior Civil Judge's Court, Godavarikhani (30 kms)	I Addl. Junior Civil Judge's Court, Godavarikhani (30 kms)
32	Prl. Junior Civil Judge's Court, Jagtial	I Addl. Junior Civil Judge's Court, Jagtial	II Addl. Junior Civil Judge's Court, Jagtial	Junior civil judge's court, korutla (23 kms)
33	I Addl. Junior Civil Judge's Court, Jagtial	II Addl. Junior Civil Judge's Court, Jagtial	Prl. Junior civil Judge's Court, Jagtial	Junior civil judge's court, korutla (23 kms)
34	II Addl. Junior Civil Judge's Court, Jagtial	Prl. Junior Civil Judge's Court, Jagtial	I Addl. Junior Civil Judge's Court, Jagtial	Junior Civil Judge's Court, Korutla (23 kms)
35	Junior Civil Judge's Court, Korutla	Junior Civil Judge's Court, Metpalli (10 kms)	I Addl. Junior Civil Judge's Court, Jagtial (23 kms)	II Addl. Junior Civil Judge's Court, Jagtial (23 kms)
36	Junior Civil Judge's Court, Metpalli	Junior Civil Judge's Court, Korutla (10 kms)	I Addl. Junior Civil Judge's Court, Jagtial (23 kms)	II Addl. Junior Civil Judge's Court, Jagtial (23 kms)
37	Prl. Junior Civil Judge's Court, Sircilla	Addl. Junior Civil Judge's Court, Sircilla	Junior Civil Judge's Court, Vemulawada (8 kms)	Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms)
38	Addl. Junior Civil Judge's Court, Sircilla	Prl. Junior Civil Judge's Court, Sircilla	Junior Civil Judge's Court, Vemulawada (8 kms)	Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms)
39	Junior Civil Judge's Court, Vemulawada	Addl. Junior Civil Judge's Court, Sircilla (8 kms)	Prl. Junior Civil Judge's Court, Sircilla (8 kms)	Spl. Judicial Magistrate of First Class(Excise) Court, Karimnagar (40 kms)
40	Prl. Junior Civil Judge's Court, Huzurabad	I addl. Junior Civil Judge's Court, Huzurabad	II Addl. Junior Civil Judge's Court, Huzurabad	Prl. Junior Civil Judge's Court, Husnabad (27 kms)

41	I Addl. Junior Civil Judge's Court, Huzurabad	Prl. Junior Civil Judge's Court, Huzurabad	II Addl. Junior Civil Judge's Court, Huzurabad	Addl. Junior Civil Judge's Court, Husnabad (27 kms)
42	II Addl. Junior Civil Judge's Court, Huzurabad	I Addl. Junior Civil Judge's Court, Huzurabad	Prl. Junior Civil Judge's Court, Huzurabad	Addl. Junior Civil Judge's Court, Husnabad (27 kms)
43	Prl. Junior Civil Judge's Court, Husnabad	Addl. Junior Civil Judge's Court, Husnabad	I Addl. Junior Civil Judge's Court, Huzurabad (27 kms)	II Addl. Junior Civil Judge's Court, Huzurabad (27 kms)
44	Addl. Junior Civil Judge's Court, Husnabad	Prl. Junior Civil Judge's Court, Husnabad	II Addl. Junior Civil Judge's Court, Huzurabad (27 kms)	I Addl. Junior Civil Judge's Court, Huzurabad (27 kms)



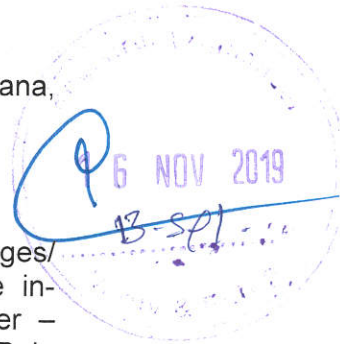
PRL. DISTRICT AND SESSIONS COURT :: KHAMMAM

Dis. No. 6153

Date 13.11.2019

From  
M. Laxman,  
Prl. District and Sessions Judge,  
KHAMMAM.

To  
The Registrar (Vigilance)  
High Court for the State of Telangana,  
HYDERABAD



Sir,

**Sub:** Alternative incharge arrangements – District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges – Making alternative in-charge arrangements during the leave period/ training/ transfer – Submission of information for implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules - Regarding.

**Ref:** High Courts Letter ROC. No. 764/2010/APJA-Sec, dt, 18.10.2010.

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With reference to the subject cited above, I am submitting herewith the following information in respect of all Courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges for making in-charge arrangements in respect of leave period/ training/ transfers of any officer in this Unit:

Sl. No.	Designation of the Court	First nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Second nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Third nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary
01	Prl. District and Sessions Judge, Khammam.	I Addl. District and Sessions Judge, Khammam	Judge, Family Court-cum-VI Addl. District Judge, Khammam	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-VII Addl. District Judge, Khammam
02	I Addl. District and Sessions Judge, Khammam.	Judge, Family Court-cum-VI Addl. District Judge, Khammam	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-VII Addl. District Judge, Khammam	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-VIII Addl. District Judge, Khammam
03	Judge, Family Court-cum- Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-VII Addl. District Judge, Khammam	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-VIII Addl. District Judge, Khammam	I Addl. District and Sessions Judge, Khammam.
04	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum- Addl. District, Khammam.	Judge, Family Court-cum- Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-VIII Addl. District Judge, Khammam	I Addl. District and Sessions Judge, Khammam.
05	Spl. Sessions Judge for fast tracking the cases relating atrocities against women, Khammam	Judge, Family Court-cum- Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-VIII Addl. District Judge, Khammam	I Addl. District and Sessions Judge, Khammam.

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06	II Addl. District and Sessions Judge (FTC) (Fast tracking the case relating POCSO Act), Khammam.	III Addl. District and Sessions Judge (FTC), Khammam	Judge, Family Court-cum- Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-VII Addl. District Judge, Khammam
07	III Addl. District and Sessions Judge (FTC), Khammam	II Addl. District and Sessions Judge (FTC) (Fast tracking the case relating POCSO Act), Khammam.	Judge, Family Court-cum- Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-VII Addl. District Judge, Khammam
08	IV Addl. District and Sessions Judge (FTC), Sathupalli	III Addl. District and Sessions Judge (FTC), Khammam (80 Kmts)	II Addl. District and Sessions Judge (FTC) (Fast tracking the case relating POCSO Act), Khammam (80 Kmts)	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-VII Addl. District Judge, Khammam (80 Kmts)
09	V Addl. District and Sessions Judge, Kothagudem.	IV Addl. District and Sessions Judge (FTC), Sathupalli (70 Kmts)	III Addl. District and Sessions Judge (FTC), Khammam (80 Kmts)	II Addl. District and Sessions Judge (FTC) (Fast tracking the case relating POCSO Act), Khammam (80 Kmts)
10	Senior Civil Judge, Khammam	Secretary, District Legal Services Authority, Khammam	Senior Civil Judge, Sathupally. (80 Kmts)	Prl. Senior Civil Judge, Kothagudem. (80 Kmts)
11	Secretary, District Legal Services Authority, Khammam	Senior Civil Judge, Khammam	Senior Civil Judge, Sathupally. (80 Kmts)	Prl. Senior Civil Judge, Kothagudem. (80 Kmts)
12	Prl. Senior Civil Judge, Kothagudem.	Addl. Senior Civil Judge, Kothagudem	Addl. Senior Civil Judge (FTC), Kothagudem.	Senior Civil Judge, Sathupally. (70 Kmts)
13	Addl. Senior Civil Judge, Kothagudem	Prl. Senior Civil Judge, Kothagudem.	Addl. Senior Civil Judge (FTC), Kothagudem.	Senior Civil Judge, Sathupally. (70 Kmts)
14	Addl. Senior Civil Judge (FTC), Kothagudem.	Prl. Senior Civil Judge, Kothagudem.	Addl. Senior Civil Judge, Kothagudem	Senior Civil Judge, Sathupally. (70 Kmts)
15	Senior Civil Judge, Sathupally.	Prl. Senior Civil Judge, Kothagudem. (70 Kmts)	Addl. Senior Civil Judge, Kothagudem (70 Kmts)	Senior Civil Judge, Khammam (80 Kmts)
16	Prl. Junior Civil Judge, Khammam.	I Addl. Junior Civil Judge, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.
17	I Addl. Junior Civil Judge, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.	Prl. Junior Civil Judge, Khammam.
18	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.	I Addl. Junior Civil Judge, Khammam.	Prl. Junior Civil Judge, Khammam.
19	III Addl. Junior Civil Judge, Khammam.	II Addl. Junior Civil Judge, Khammam.	I Addl. Junior Civil Judge, Khammam.	Prl. Junior Civil Judge, Khammam.
20	Spl. JMFC, Pro.& Excise cases, Khammam.	JMFC, Spl. Mobile Court, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.
21	JMFC, Spl. Mobile Court, Khammam.	Spl. JMFC, Pro.& Excise cases, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.
22	Prl. Junior Civil Judge, Kothagudem.	I Addl. Junior Civil Judge, Kothagudem	II Addl. Junior Civil Judge, Kothagudem.	III Addl. Junior Civil Judge, Kothagudem.
23	I Addl. Junior Civil Judge, Kothagudem	II Addl. Junior Civil Judge, Kothagudem.	III Addl. Junior Civil Judge, Kothagudem.	Prl. Junior Civil Judge, Kothagudem.
24	II Addl. Junior Civil Judge, Kothagudem.	III Addl. Junior Civil Judge, Kothagudem.	I Addl. Junior Civil Judge, Kothagudem	Prl. Junior Civil Judge, Kothagudem.
25	III Addl. Junior Civil Judge, Kothagudem.	II Addl. Junior Civil Judge, Kothagudem.	I Addl. Junior Civil Judge, Kothagudem	Prl. Junior Civil Judge, Kothagudem.
26	Prl. Junior Civil Judge, Sathupally.	Addl. Junior Civil Judge, Sathupally.	II Addl. Junior Civil Judge, Kothagudem (70 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (70 Kmts)



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27	Addl. Junior Civil Judge, Sathupally.	Prl. Junior Civil Judge, Sathupally.	II Addl. Junior Civil Judge, Kothagudem (70 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (70 Kmts)
28	Prl. Junior Civil Judge, Madhira	Addl. Junior Civil Judge, Madhira	JMFC, Spl. Mobile Court, Khammam (Train 45 Kmts; Bus-60 Kmts)	Spl. JMFC, Proh. & Excise Court, Khammam (Train 45 Kmts; Bus-60 Kmts)
29	Addl. Junior Civil Judge, Madhira	Prl. Junior Civil Judge, Madhira	JMFC, Spl. Mobile Court, Khammam (Train 45 Kmts; Bus-60 Kmts)	Spl. JMFC, Proh. & Excise Court, Khammam (Train 45 Kmts; Bus-60 Kmts)
30	Prl. Junior Civil Judge, Yellandu.	Addl. Junior Civil Judge, Yellandu	II Addl. Junior Civil Judge, Kothagudem (38 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (38 Kmts)
31	Addl. Junior Civil Judge, Yellandu	Prl. Junior Civil Judge, Yellandu.	II Addl. Junior Civil Judge, Kothagudem (38 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (38 Kmts)
32	Judicial Magistrate of I Class, Bhadrachalam.	Judl. Magistrate of First Class, Manuguru. (40 Kmts)	II Addl. Junior Civil Judge, Kothagudem (40 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (40 Kmts)
33	Judl. Magistrate of First Class, Manuguru.	Judicial Magistrate of I Class, Bhadrachalam. (40 Kmts)	II Addl. Junior Civil Judge, Kothagudem (60 Kmts).	III Addl. Junior Civil Judge, Kothagudem. (60 Kmts)

Yours faithfully,

  
PRL. DISTRICT AND SESSIONS JUDGE,  
KHAMMAM.

Lr.Dis. No. 5622/2019

Prl. District and Sessions Court,  
Mahabubnagar, dt. 14.11.2019.

From

**Sri T.Raghuram,**  
I Addl. District and Sessions Judge,  
FAC Prl. District and Sessions Judge,  
**Mahabubnagar.**

To

**The Registrar (Vigilance),**  
High Court for the State of  
**Telangana, Hyderabad.**

Sir,

Sub:-ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/ Senior Civil Judges/Junior Civil Judges – Making alternative in-charge arrangements during the leave period/training/transfers, revised information in the unit of Mahabubnagar District – Submitted – Reg.


Ref:- High Court's Lr.ROC.No.1203/2009-B.SPL, Dt.06.11.2019.

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Adverting to the above subject, I am submitting herewith the revised information in respect of all Courts for making alternative in-charge arrangements during the leave period/training/transfers in the unit of Mahabubnagar District in the prescribed proforma as directed by the Hon'ble High Court.

Encl:-Proforma.

Yours faithfully,

  
FAC Prl.District and Sessions Judge,  
Mahabubnagar.



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**INFORMATION IN RESPECT ALL COURTS FOR MAKING ALTERNATE  
INCHARGE ARRANGEMENTS IN THE UNIT OF MAHABUBNAGAR DISTRICT**

SL No.	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	Prl.District and Sessions Court, Mahabubnagar	I Addl.District and Sessions Court, Mahabubnagar (Local)	Spl.Sessions Court-cum-VII Addl.District Court, Mahabubnagar (Local)	Judge, Family Court-cum-Addl.District and Sessions Judge (Local)
2	I Addl.District and Sessions Court, Mahabubnagar	Spl.Sessions Court-cum-VII Addl.District Court, Mahabubnagar (Local)	Judge, Family Court-cum-Addl.District and Sessions Judge (Local)	Prl.District and Sessions Judge, Mahabubnagar (Local)
3	II Addl.District and Sessions Court,(FTC), Mahabubnagar	Judge, Family Court-cum-Addl.District and Sessions Judge (Local)	Spl.Sessions Court-cum-VII Addl.District Court, Mahabubnagar (Local)	I Addl.District and Sessions Court, Mahabubnagar (Local)
4	III Addl.District and Sessions Court, Gadwal	IX Addl. District and Sessions Judge's Court, Wanaparthy (50K.Ms)	Spl.Sessions Court-cum-VII Addl.District Court, Mahabubnagar (100 K.Ms)	Judge, Family Court-cum-Addl.District and Sessions Judge (100 K.Ms)
5	IV Addl.District and Sessions Court,(FTC), Nagarkurnool	IX Addl. District and Sessions Judge's Court, Wanaparthy (32 KMs)	II Addl.District and Sessions Court,(FTC), Mahabubnagar (35 K.Ms)	Spl.Sessions Court-cum-VII Addl.District Court, Mahabubnagar (35 K.Ms)
6	Spl.Sessions Court-cum-VII ADJ, Mahabubnagar (VACANT)	I Addl.District & Sessions Court, Mahabubnagar (Local)	Judge, Family Court-cum-Addl.District and Sessions Judge, Mahabubnagar (Local)	II Addl.District and Sessions Court,(FTC), Mahabubnagar (Local)
7	Judge, Family Court-cum-VIII Addl.Sessions Court, Mahabubnagar	Spl.Sessions Court-cum-VII Addl.District Court, Mahabubnagar (Local)	II Addl.District and Sessions Court,(FTC), Mahabubnagar (Local)	I Addl.District and Sessions Court, Mahabubnagar (Local)
8	IX Addl. District and Sessions Court, Wanaparthy	III Addl.District and Sessions Court, Gadwal (50KMs)	IV Addl.District and Sessions Court,(FTC), Nagarkurnool (60KMs)	Spl.Sessions Court-cum-VII Addl.District Court, Mahabubnagar (60KMs)
9	Spl. Sessions Court-cum- X Addl. District and Sessions Court, Mahabubnagar (Vacant)	Spl.Sessions Court-cum-VII Addl.District Court, Mahabubnagar (Local)	II Addl.District and Sessions Court,(FTC), Mahabubnagar (Local)	I Addl.District and Sessions Court, Mahabubnagar (Local)



10	Prl.Senior Civil Judge's Court, Mahabubnagar	I Addl.SCJ's Court(FTC), Mahabubnagar (Local)	Senior Civil Judge's Court, Shadnagar (50K.Ms)	Senior Civil Judge's Court, Nagarkurnool (35 K.Ms)
11	Senior Civil Judge's Court, Gadwal.	Senior Civil Judge's Court, Wanaparthi (50 K.Ms)	Senior Civil Judge's Court, Narayanpet (60 Kms)	Senior Civil Judge's Court, Mahabubnagar (60Kms)
12	Senior Civil Judge's Court, Wanaparthi	Senior Civil Judge's Court, Gadwal (50KMs)	Senior Civil Judge's Court, Nagarkurnool (60KMs)	Senior Civil Judge's Court, Mahabubnagar (60Kms)
13	Senior Civil Judge's Court, Nagarkurnool	Senior Civil Judge's Court, Wanaparthi (50KMs)	Prl.Senior Civil Judge's Court, Mahabubnagar (60KMs)	I Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (60KMs)
14	Senior Civil Judge's Court, Narayanpet	Senior Civil Judge's Court, Mahabubnagar (60Kms)	Senior Civil Judge's Court, Gadwal (100 KMs)	Senior Civil Judge's Court, Wanaparthi (100 KMs)
15	Senior Civil Judge's Court, Shadnagar	Senior Civil Judge's Court, Mahabubnagar (50 Kms)	Senior Civil Judge's Court, Nagarkurnool (85 KMs)	I Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (50 KMs)
16	I Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (VACANT)	Prl.Senior Civil Judge's Court, Mahabubnagar (Local)	II Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (Local)	Senior Civil Judge's Court, Shadnagar (50K.Ms)
17	II Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (VACANT)	Prl.Senior Civil Judge's Court, Mahabubnagar (Local)	I Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar	Senior Civil Judge's Court, Shadnagar (50K.Ms)
18	Secretary-cum-Senior Civil Judge, DLSA, Mahabubnagar	Prl.Senior Civil Judge's Court, Mahabubnagar (Local)	I Addl.Senior Civil Judge's Court,(FTC) Mahabubnagar (Local)	II Addl.Senior Civil Judge's Court,(FTC), Mahabubnagar (Local)
19	Junior Civil Judge's Court, Achampet	Prl. Junior Civil Judge's Court, Kalwakurthy (45KMs)	Addl. Junior Civil Judge's Court, Kalwakurthy (45KMs)	Junior Civil Judge's Court, Nagarkurnool (37 KMs)
20	Junior Civil Judge's Court, Alampur	Junior Civil Judge's Court, Gadwal (55 KMs)	Junior Civil Judge's Court, Wanaparthi (75 KMs)	Junior Civil Judge's Court, Atmakur (100 KMs)
21	Junior Civil Judge's Court, Atmakur	Junior Civil Judge's Court, Wanaparthi (40KMs)	Junior Civil Judge's Court, Gadwal (45 KMs)	Junior Civil Judge's Court, Narayanpet (60 KMs)
22	Prl. Junior Civil Judge's Court, Gadwal	Addl. Junior Civil Judge's Court, Gadwal (Local)	Junior Civil Judge's Court, Atmakur (40KMs)	Junior Civil Judge's Court, Wanaparthi (50KMs)
23	Addl. Junior Civil Judge's Court, Gadwal	Prl. Junior Civil Judge's Court, Gadwal (Local)	Junior Civil Judge's Court, Atmakur (40KMs)	Junior Civil Judge's Court, Wanaparthi (50KMs)
24	Junior Civil Judge's Court, Jadcherla	Junior Civil Judge's Court, Mahabubnagar (20KMs)	Judicial Magistrate of First Class,Spl. Mobile Court, Mahabubnagar ( 20 KMs)	Junior Civil Judge's Court, Shadnagar (30KMs)



25	Prl. Junior Civil Judge's Court, Kalwakurthy	Addl. Junior Civil Judge's Court, Kalwakurthy (Local)	Junior Civil Judge's Court, Achampet (45KMs)	Junior Civil Judge's Court, Nagarkurnool (35KMs)
26	Addl. Junior Civil Judge's Court, Kalwakurthy	Prl. Junior Civil Judge's Court, Kalwakurthy (Local)	Junior Civil Judge's Court, Achampet (45KMs)	Junior Civil Judge's Court, Nagarkurnool (35KMs)
27	Junior Civil Judge's Court, Kondangal	Junior Civil Judge's Court, Narayanpet (60KMs)	Spl.JMFC (Pro.& Excise) Court, Mahabubnagar (60KMs)	Spl. Mobile Court, Mahabubnagar (60KMs)
28	Junior Civil Judge's Court, Kollapur	Junior Civil Judge's Court, Nagarkurnool (45KMs)	Judicial Magistrate of First Class, Mobile Court, Nagarkurnool (45KMs)	Junior Civil Judge's Court, Wanaparthy (50KMs)
29	Junior Civil Judge's Court, Nagarkurnool	JMFC, Spl. Mobile Court, Nagarkurnool (Local)	Junior Civil Judge's Court, Achampet (45KMs)	Junior Civil Judge's Court, Kalwakurthy (40 KMs)
30	Junior Civil Judge's Court, Narayanpet	Junior Civil Judge's Court, Kodangal (60KMs)	Spl.JMFC (Pro.& Excise) Court, Mahabubnagar (60KMs)	Junior Civil Judge's Court, Narayanpet (60KMs)
31	Junior Civil Judge's Court, Mahabubnagar	Spl.JMFC (Pro.& Excise) Court, Mahabubnagar (Local)	JMFC, Spl. Mobile Court, Mahabubnagar (Local)	Junior Civil Judge's Court, Jadcherla (20KMs)
32	Prl. Junior Civil Judge's Court, Shadnagar	Addl. Junior Civil Judge's Court, Shadnagar (Local)	Junior Civil Judge's Court, Jadcherla (30KMs)	Junior Civil Judge's Court, Mahabubnagar (50KMs)
33	Addl. Junior Civil Judge's Court, Shadnagar	Prl. Junior Civil Judge's Court, Shadnagar (Local)	Junior Civil Judge's Court, Jadcherla (30KMs)	Junior Civil Judge's Court, Mahabubnagar (50KMs)
34	Junior Civil Judge's Court, Wanaparthy	Junior Civil Judge's Court, Atmakur (40KMs)	Junior Civil Judge's Court, Kollapur (50 KMs)	Junior Civil Judge's Court, Gadwal (75 KMs)
35	JMFC Spl.Mobile Court, Mahabubnagar	Spl.JMFC (Pro.& Excise) Court, Mahabubnagar (Local)	Junior Civil Judge's Court, Mahabubnagar (Local)	Junior Civil Judge's Court, Jadcherla (20KMs)
36	Spl.JMFC (Pro.& Excise) Court, Mahabubnagar	JMFC- Spl.Mobile Court, Mahabubnagar (Local)	Junior Civil Judge's Court, Mahabubnagar (Local)	Junior Civil Judge's Court, Jadcherla (20KMs)
37	Spl.JCJ-cum-Judicial Magistrate of First Class., Mobile Court, Nagarkurnool	Junior Civil Judge's Court, Nagarkurnool (Local)	Junior Civil Judge's Court, Achampet (45KMs)	Junior Civil Judge's Court, Kalwakurthy (40 KMs)

  
 Prl. District & Sessions Judge,  
 MAHABUBNAGAR  

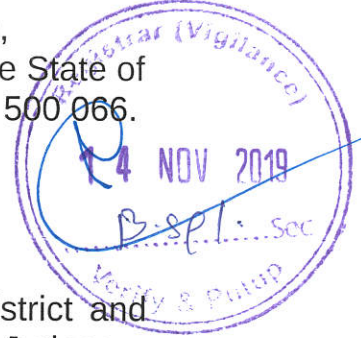

PRL. DISTRICT AND SESSIONS COURT : MEDAK AT SANGAREDDY

Dis. No. 5074 /Admn./2019

Dated.07-11-2019

From:  
Sri B.Papi Reddy,  
I Addl. Dist & Sessions Judge,  
FAC. Prl. Dist.& Sessions Judge  
Medak at Sangareddy.

To,  
The Registrar (Vigilance),  
Hon'ble High Court for the State of  
Telangana, Hyderabad – 500 066.



Sir,

Sub: ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges / Senior Civil Judges / Junior Civil Judges – Making alternative incharge arrangements during the leave period / training / transfers, revised information called for in view of implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial Service Rules – Information Called for - Submitted – Regarding.

Ref: Hon'ble High Court, Hyderabad ROC.No.1203/2009-B.Spl,  
Dated.06-11-2019.

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With reference to the subject, I am submitting herewith the information pertaining to the alternative Incharge Arrangements of Medak District for District and Sessions Judges / Senior Civil Judges / Junior Civil Judges Making alternative incharge arrangements during the leave period / training / transfers, for implementation of Rule 2(r) and Rule 10 of Telangana Judicial Ministerial Service Rules as below;

Sl. No.	Designation of the Court	First Nearest Court to the Court mentioned in Column No.2 with Distance / place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column No.2 with Distance / place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column No.2 with Distance / place of functioning where ever necessary
1	2	3	4	5
1	Prl. District & Sessions Court, Sangareddy	I Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	VII Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs
2	I Addl. District & Sessions Court, Sangareddy	Prl. District & Sessions Court, Sangareddy (0 KM) as Local Hqrs	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	VII Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs

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3	II Addl. District & Sessions Court, Sangareddy	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	VII Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	I Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs
4	IV Addl. District & Sessions Court(FTC),Siddipet	VI Addl. District and Sessions Court, Siddipet (0 KM) as Local Hqrs	VIII Addl. District and Sessions Court, Medak (59 Kms.)	II Addl. District & Sessions Court, Sangareddy (136 Kms)
5	S.C/S.T. cum V Addl. District & Sessions, Sangareddy	VII Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	I Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	Prl. District & Sessions Court, Sangareddy (0 KM) as Local Hqrs
6	VI Addl. District & Sessions Court, Siddipet	IV Addl. District & Sessions Court(FTC),Siddipet (0 KM) as Local Hqrs	VIII Addl. District and Sessions Court, Medak (59 Kms.)	VII Addl. District and Sessions Court, Sangareddy (136 Kms)
7	VII Addl. District & Sessions Court- Cum-Family Court, Sangareddy	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	I Addl. District and Sessions Court, Srd (0 KM) as Local Hqrs	Prl. District & Sessions Court, Sangareddy (0 KM) as Local Hqrs
8	VIII Addl. District & Sessions Court , Medak	VI Addl. District and Sessions Court, Siddipet ( 59 KMs)	IV Addl. District & Sessions Court(FTC), Siddipet (59 Kms)	VII Addl. District and Sessions Court, Sangareddy (75 Kms)
9	IX Addl. Dist & Sessions Court, Sangareddy	I Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	V Addl. District and Sessions Court, Sangareddy (0 KM) as Local Hqrs	Prl. District & Sessions Court, Sangareddy (0 KM) as Local Hqrs
<b>SENIOR CIVIL JUDGES COURTS</b>				
10	Senior Civil Judge's Court, Sangareddy	Senior Civil Judge's Court, Zaheerabad ( 60 Kms)	Senior Civil Judge's Court, Medak (75 Kms)	Secretary, Dist. Legal Services Authority, Sangareddy (0 KM) as Local Hqrs
11	Senior Civil Judge's Court, Medak	Senior Civil Judge's Court, Siddipet (59 Kms)	Senior Civil Judge's Court, Sangareddy (75 Kms)	Secretary, Dist. Legal Services Authority, Sangareddy (75 Kms)
12	Senior Civil Judge's Court, Siddipet	Senior Civil Judge's Court, Medak (59 Kms)	Senior Civil Judge's Court, Sangareddy (136 Kms)	Secretary, Dist. Legal Services Authority, Sangareddy (136 Kms)

13	Senior Civil Judge's Court, Zaheerabad	Senior Civil Judge's Court, Sangareddy (60 Kms)	Senior Civil Judge's Court, Medak (75 Kms)	Secretary, Dist. Legal Services Authority, Sangareddy (60 Kms)
14	Secretary, Dist. Legal Services Authority, Sangareddy	Senior Civil Judge's Court, Sangareddy (0 KM) as Local Hqrs	Senior Civil Judge's Court, Zaheerabad (60 Kms)	Senior Civil Judge's Court, Medak (75 Kms)
<b>JUNIOR CIVIL JUDGE'S COURTS</b>				
15	Prl. Junior Civil Judge's Court, Sangareddy	Addl. Junior Civil Judge, Sangareddy (0 KM) as Local Hqrs	JFCM, Special Mobile Court, Sangareddy (0 KM) as Local Hqrs	JFCM, Excise Court, Sangareddy (0 KM) as Local Hqrs
16	Addl. Junior Civil Judge, Sangareddy	JFCM, Special Mobile Court, Sangareddy (0 KM) as Local Hqrs	JFCM, Excise Court, Sangareddy (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Sangareddy (0 KM) as Local Hqrs
17	JFCM, Excise Court, Sangareddy	JFCM, Special Mobile Court, Sangareddy (0 KM) as Local Hqrs	Addl. Junior Civil Judge, Sangareddy (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Sangareddy (0 KM) as Local Hqrs
18	JFCM, Special Mobile Court, Sangareddy	JFCM, Excise Court, Sangareddy (0 KM) as Local Hqrs	Addl. Junior Civil Judge, Sangareddy (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Sangareddy (0 KM) as Local Hqrs
19	Junior Civil Judge's Court, Dubbak	Prl. Junior Civil Judge's Court, Siddipet (25 Kms)	Addl. Junior Civil Judge's Court, Siddipet (25 Kms)	Junior Civil Judge's Court, Gajwel (46 Kms)
20	Principal Junior Civil Judge's Court, Gajwel	Addl. Junior Civil Judge's Court, Gajwel (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Siddipet (52 Kms)	Addl. Junior Civil Judge's Court, Siddipet (52 Kms)
21	Addl. Junior Civil Judge's Court, Gajwel	Principal Junior Civil Judge's Court, Gajwel (0 KM) as Local Hqrs	Prl. Junior Civil Judge's Court, Siddipet (52 Kms)	Addl. Junior Civil Judge's Court, Siddipet (52 Kms)
22	Junior Civil Judge's Court, Jogipet	Junior Civil Judge's Court, Narsapur (40 KMs)	Addl. Junior Civil Judge, Sangareddy (30 Kms)	Prl. Junior Civil Judge, Sangareddy (30 Kms)
23	Junior Civil Judge's Court, Medak	JFCM, Special Mobile Court, Medak. (0 KM) as Local Hqrs	Junior Civil Judge's Court, Narsapur (44 Kms)	Junior Civil Judge's Court, Jogipet (45 Kms)
24	Junior Civil Judge's Court, Narsapur	Junior Civil Judge's Court, Jogipet (45 Kms)	Junior Civil Judge's Court, Medak (44 Kms)	Prl. Junior Civil Judge, Sangareddy (28 Kms)



25	Junior Civil Judge's Court, Narayankhed	Junior Civil Judge's Court, Zaheerabad (53 Kms)	Junior Civil Judge's Court, Jogipet (47 Kms)	Addl. Junior Civil Judge, Sangareddy (98 Kms)
26	Prl. Junior Civil Judge's Court, Siddipet	Addl. Junior Civil Judge's Court, Siddipet (0 KM) as Local Hqrs	Junior Civil Judge's Court, Dubbak (25 Kms)	Principal Junior Civil Judge's Court, Gajwel (52 Kms)
27	Addl. Junior Civil Judge's Court, Siddipet	Prl. Junior Civil Judge's Court, Siddipet (0 KM) as Local Hqrs	Junior Civil Judge's Court, Dubbak (25 Kms)	Additional Junior Civil Judge's Court, Gajwel (52 Kms)
28	Junior Civil Judge's Court, Zaheerabad	Junior Civil Judge's Court, Narayankhed (53 Kms)	Addl. Junior Civil Judge, Sangareddy (60 Kms)	JFCM, Special Mobile Court, Sangareddy (60 Kms)
29	JFCM, Special Mobile Court, Medak.	Junior Civil Judge's Court, Medak (0 KM) as Local Hqrs	Junior Civil Judge's Court, Narsapur (44 Kms)	Junior Civil Judge's Court, Jogipet (45 Kms)

This is for favour of information.

Yours faithfully,

*B. P. Reddy*  
FAC.Prl. Dist. and Sessions Judge,  
Medak at Sangareddy.

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE: NALGONDA.**

From:  
Sri M.V.Ramesh,  
Principal District Judge,  
Nalgonda

To  
The Registrar (Vigilance),  
High Court for the State of Telangana,  
Hyderabad.

**Letter Dis.No. 7609 /2019/A1, dated: 14.11.2019.**



Sir,

Sub: **ALTERNATIVE INCHARGE ARRANGEMENTS** - District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges - Making alternative incharge arrangements during the leave period/ training/ transfers - Information submitted - Reg.

Ref: Hon'ble High Court ROC.No. 1203/2009-B.SPL., dated 06.11.2019

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With reference to the subject cited above, I am submitting herewith the following information in respect of all the Courts in the cadre of District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges in the table given below for making incharge arrangements in Nalgonda District Unit.

Sl. No.	Designation of the Court	First Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary
1.	Prl.District and Sessions Judge, Nalgonda	I Addl. District & Sessions Judge, Nalgonda	Judge, Family Court, Nalgonda	Special Judge for trial of cases under SCs/STs (POA)Act, Nalgonda
2.	I Addl.District and Sessions Judge,Nalgonda	Judge, Family Court, Nalgonda	Special Judge for trial of cases under SCs/STs(POA)Act, Nalgonda	III Addl. District & Sessions Judge (I FTC), Nalgonda
3.	II Addl. District and Sessions Judge,Suryapet	I Addl. District & Sessions Judge, Nalgonda	Judge, Family Court, Nalgonda	Special Judge for trial of cases under SCs/STs(POA)Act, Nalgonda
4.	III Addl. District and Sessions Judge (I FTC), Nalgonda	IV Addl. District & Sessions Judge (II Fast Track Court), Nalgonda	Judge, Family Court, Nalgonda	Special Judge for trial of cases under SCs/STs(POA)Act, Nalgonda
5.	IV Addl.District and Sessions Judge(II Fast Track Court),Nalgonda	III Addl. District & Sessions Judge (I FTC), Nalgonda	Judge, Family Court, Nalgonda	Special Judge for trial of cases under SCs/STs(POA)Act, Nalgonda
6.	V Addl.District and Sessions Judge(III Fast Track Court),Bhongir;	Judge, Family Court, Nalgonda	Special Judge for trial of cases under SCs /STs(POA)Act, Nalgonda	IV Addl. District & Sessions Judge (IIFTC), Nalgonda
7.	Special Judge for trial of cases under SCs/STs(POA)Act, Nalgonda	Judge, Family Court, Nalgonda	I Addl. District & Sessions Judge, Nalgonda	III Addl. District & Sessions Judge (I FTC), Nalgonda

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8.	Judge, Family Court Judge, Nalgonda	I Addl. District & Sessions Judge, Nalgonda	III Addl. District & Sessions Judge (I FTC), Nalgonda	IV Addl. District & Sessions Judge (I FTC), Nalgonda
9.	VIII Addl. District and Sessions Judge, Miryalguda	I Addl. District & Sessions Judge, Nalgonda 42 KMs	Judge, Family Court, Nalgonda 42 KMs.	Special Judge for trial of cases under SCs/STs(POA) Act, Nalgonda 42 KMs.
10.	Spl. Sessions Judge For fast tracking the cases relating to atrocities against women, Nalgonda	I Addl. District & Sessions Judge, Nalgonda	Judge, Family Court, Nalgonda	Special Judge for trial of cases under SCs/STs(POA) Act, Nalgonda
11.	Senior Civil Judge, Nalgonda	Senior Civil Judge, Miryalguda 42 KMs	Senior Civil Judge, Suryapet 50 KMs	Senior Civil Judge, Bhongir 70 KMs.
12.	Senior Civil Judge, Miryalguda	Senior Civil Judge, Huzurnagar 36 KMs	Senior Civil Judge, Nalgonda 42 KMs	Senior Civil Judge, Suryapet 66 KMs
13.	Senior Civil Judge, Bhongir	Senior Civil Judge, Nalgonda 70 KMs	Senior Civil Judge, Suryapet 92 KMS	Senior Civil Judge, Miryalguda 112 KMs
14.	Senior Civil Judge, Huzurnagar	Senior Civil Judge, Miryalguda 36 KMs	Senior Civil Judge, Suryapet 57 KMs	Senior Civil Judge, Nalgonda 78 KMs
15.	Senior Civil Judge, Suryapet	Senior Civil Judge, Nalgonda 50 KMs	Senior Civil Judge, Miryalguda	Senior Civil Judge, Huzurnagar 57 KMs
16.	Secretary, DLSA, Nalgonda	Senior Civil Judge, Nalgonda	Senior Civil Judge, Miryalguda 42 KMs	Senior Civil Judge, Suryapet 50 KMs
17.	Junior Civil Judge, Nalgonda	Spl. JMFC, Excise Court, Nalgonda	Junior Civil Judge, Nakrekal 25 KMs	Prl. Junior Civil Judge, Miryalguda 42 KMs
18.	JMFC, Special Mobile Court, Nalgonda	Spl. JMFC, Excise Court, Nalgonda	Junior Civil Judge, Nakrekal. 25 KMs	I Addl. Junior Civil Judge, Miryalguda 42 KMs
19.	Spl. JMFC, Excise Court, Nalgonda	Junior Civil Judge, Nalgonda	Junior Civil Judge, Nakrekal 25 KMs	II Addl. Junior Civil Judge, Miryalguda 42 KMs
20.	Junior Civil Judge, Nakrekal	Spl. JMFC, Excise Court, Nalgonda 25 KMs	Prl. Junior Civil Judge, Suryapet 25 KMs	Addl. Junior Civil Judge, Ramannapet 55 KMs
21.	Junior Civil Judge, Thungathurthy	Prl. Junior Civil Judge, Suryapet 40 KMs	Junior Civil Judge, Nakrekal 65 KMs	Prl. Junior Civil Judge, Kodad 85 KMs
22.	Prl. Junior Civil Judge, Kodad	Addl. Junior Civil Judge, Kodad	Junior Civil Judge, Huzurnagar 12KMs	Addl. Junior Civil Judge, Suryapet 45 KMs
23.	Junior Civil Judge, Huzurnagar	Prl. Junior Civil Judge, Kodad 12 KMs	II Addl. Junior Civil Judge, Miryalguda 36 KMs	Addl. Junior Civil Court, Suryapet 57 KMs
24.	Prl. Junior Civil Judge, Miryalguda	II Addl. Junior Civil Judge, Miryalguda	Junior Civil Judge, Nidamanoor 22 KMs	Junior Civil Judge, Huzurnagar 36 KMs
25.	I Addl. Junior Civil Judge, Miryalguda	II Addl. Junior Civil Judge, Miryalguda	Junior Civil Judge, Nidamanoor	Junior Civil Judge, Huzurnagar
26.	Prl. Junior Civil Judge, Deverakonda	Addl. Junior Civil Judge, Devarakonda	Junior Civil Judge, Nidamanoor 60 KMs	Spl. JMFC, Excise Court, Nalgonda 60 KMs
27.	Addl. Junior Civil Judge, Ramannapet	Prl. Junior Civil Judge, Ramannapet	Prl. Junior Civil Judge, Bhongir 35 KMs	Junior Civil Judge, Nalgonda 35 KMs
28.	Prl. Junior Civil Judge, Bhongir	Addl. Junior Civil Judge, Bhongir	Junior Civil Judge, Alair 25 KMs	Addl. Junior Civil Judge, Ramannapet 35 KMs

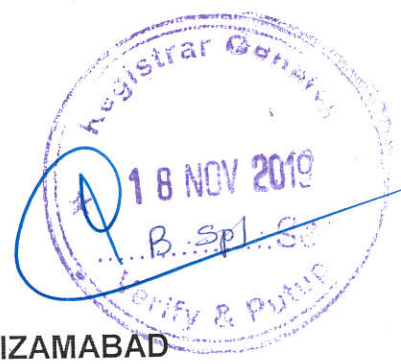
29	Addl. Judl. Magistrate of First Class, Bhongir	Prl. Junior Civil Judge, Bhongir	Junior Civil Judge, Alair 25 KMs	Addl. Junior Civil Judge, Ramannapet 35 KMs
30	Junior Civil Judge, Nidamanoor	II Addl. Junior Civil Judge, Miryalguda / Prl. Junior Civil Judge, Miryalguda / I Addl. Junior Civil Judge, Miryalguda 22 KMs	Junior Civil Judge, Nalgonda 42 KMs	Addl. Junior Civil Judge, Deverakonda 60 KMs
31	Prl. Junior Civil Judge, Suryapet	Addl. Junior Civil Judge, Suryapet	Junior Civil Judge, Nakrekal 25 KMs	Addl. Junior Civil Judge, Kodad 45 KMs
32	Junior Civil Judge, Alair	Prl. Junior Civil Judge, Bhongir 25 KMs	Addl. Junior Civil Judge, Ramannapet 60 KMs	Junior Civil Judge, Nalgonda 95 KMs
33	Addl. Junior Civil Judge, Kodad	Prl. Junior Civil Judge, Kodad	Junior Civil Judge, Huzurnagar 12 KMs	Addl. Junior Civil Judge, Suryapet 45 KMs
34	Addl. Junior Civil Judge, Devarakonda	Prl. Junior Civil Judge, Devarakonda	Junior Civil Judge, Nidamanoor 60 KMs	Spl. JMFC, Excise Court, Nalgonda 60 KMs
35	II Addl. Junior Civil Judge, Miryalguda	I Addl. Junior Civil Judge, Miryalguda	Junior Civil Judge, Nidamanoor 22 KMs	Junior Civil Judge, Huzurnagar 36 KMs.
36	Addl. Junior Civil Judge, Suryapet	Prl. Junior Civil Judge, Suryapet	Junior Civil Judge, Nakrekal 25 KMs	Prl. Junior Civil Judge, Kodad 45 KMs
37	Prl. Junior Civil Judge, Ramannapet	Addl. Junior Civil Judge, Ramannapet	Prl. Junior Civil Judge, Bhongir 35 KMs	Junior Civil Judge, Nalgonda 35 KMs

Yours faithfully,

  
PRINCIPAL DISTRICT JUDGE,  
NALGONDA.



41397



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE::NIZAMABAD

Lr. Dis. No. 6456/2019,

Dated: 14 -11-2019.

From  
P. Sree Sudha, B.Com.,M.L.,  
Principal District & Sessions Judge,  
Nizamabad.

To  
✓ The Registrar General,  
High Court for the State of Telangana  
at Hyderabad.

Sir,

Sub:- **ALTERNATIVE INCHARGE ARRANGMENTS** – District and Sessions Judges / Senior Civil Judges / Junior Civil Judges in the Unit of District Judge, Nizamabad – Making alternative in-charge arrangements during the leave period / Trainings / Transfers, revised information called for in view of implementation of Rule 2 (r) and Rule 10 of Telangana Judicial Ministerial and Subordinate Service Rules – Submitted – Reg.

Ref:- Hon'ble High Court's Lr. ROC.No.1203/2009-B.Spl., Dt: 06.11.2019.

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Adverting to the subject and reference, I am to submit herewith the information in respect of all Courts in the Unit of District Judge, Nizamabad, in the prescribed proforma enclosed, as required under reference cited.

Yours faithfully,

  
Principal District & Sessions Judge,  
Nizamabad.

Enclosures:- (03) sheets.

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1203/2009


## PROFORMA

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHER EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHER EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHER EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1.	Prl. District & Sessions Judge, Nizamabad.	I Additional District and Sessions Judge, Nizamabad (Local)	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad (Local)	Judge, Family Court-cum-Additional District Judge, Nizamabad (Local)
2.	I Addl. District & Sessions Judge, Nizamabad.	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad. (Local)	II Addl. District & Sessions Judge (FTC), Nizamabad. (Local)	Judge, Family Court-cum-Additional District Judge, Nizamabad (Local)
3.	II Addl. District & Sessions Judge (FTC), Nizamabad.	I Additional District and Sessions Judge, Nizamabad (Local)	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad. (Local)	Judge, Family Court-cum-Additional District Judge, Nizamabad (Local)
4.	VII Addl. District & Sessions Judge, Bodhan.	Judge, Family Court-cum-Additional District Judge, Nizamabad (Local)	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad. (Local)	II Addl. District & Sessions Judge (FTC), Nizamabad. (Local)
5.	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. & Sessions Judge, Nizamabad.	I Addl. District & Sessions Judge, Nizamabad. (Local)	II Addl. District & Sessions Judge (FTC), Nizamabad. (Local)	Judge, Family Court-cum-Additional District Judge, Nizamabad (Local)
6.	IX Addl. Dist. & Sessions Judge, Kamareddy	I Addl. District & Sessions Judge, Nizamabad. (Local)	Judge, Family Court-cum-Additional District Judge, Nizamabad (Local)	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad. (Local)
7.	Judge, Family Court, Nizamabad	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad. (Local)	I Addl. District & Sessions Judge, Nizamabad. (Local)	II Addl. District & Sessions Judge (FTC), Nizamabad. (Local)
8.	Spl. Sessions Judge for fast tracking the cases relating to Atrocities against Women at Nizamabad	Judge, Family Court, Nizamabad (Local)	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. Dist. Judge, Nizamabad. (Local)	II Addl. District & Sessions Judge (FTC), Nizamabad. (Local)



SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY
(1)	(2)	(3)	(4)	(5)
9.	Senior Civil Judge, Nizamabad.	Senior Civil Judge, Bodhan (30 Kms.)	Addl. Sr. Civil Judge (FTC), Nizamabad at Armoor (25 Kms).	Senior Civil Judge, Kamareddy (56 Kms)
10.	Senior Civil Judge, Bodhan.	Senior Civil Judge, Nizamabad (30 Kms.)	Addl. Senior Civil Judge (FTC), Nizamabad at Armoor (55 Kms.)	Senior Civil Judge, Kamareddy (86 Kms)
11.	Senior Civil Judge, Kamareddy.	Senior Civil Judge, Nizamabad (56 kms.)	Addl. Senior Civil Judge (FTC), Nizamabad at Armoor (70 kms.)	Senior Civil Judge, Bodhan (86 Kms)
12.	Addl. Senior Civil Judge (FTC), Nizamabad at Armoor.	Senior Civil Judge, Nizamabad (25 Kms.)	Senior Civil Judge, Bodhan (56 Kms.)	Senior Civil Judge, Kamareddy (70 Kms)
13.	Prl. Junior Civil Judge, Nizamabad.	I Addl. Junior Civil Judge, Nizamabad (Local)	II Addl. Junior Civil Judge, Nizamabad. (Local)	J.F.C.M., Spl. Mobile, Nizamabad. (Local)
14.	I Addl. Junior Civil Judge, Nizamabad.	Prl. Junior Civil Judge, Nizamabad. (Local)	II Addl. Junior Civil Judge, Nizamabad. (Local)	J.F.C.M., Spl. Mobile, Nizamabad. (Local)
15.	II Addl. Junior Civil Judge, Nizamabad.	I Addl. Junior Civil Judge, Nizamabad. (Local)	J.F.C.M., Spl. Mobile, Nizamabad. (Local)	Spl. J.F.C.M. for Proh. & Excise, Nizamabad. (Local)
16.	J.F.C.M., Spl. Mobile, Nizamabad.	Spl. J.F.C.M. for Proh. & Excise, Nizamabad (Local)	II Addl. Junior Civil Judge, Nizamabad. (Local)	I Addl. Junior Civil Judge, Nizamabad. (Local) (25 Kms)
17.	Spl. J.F.C.M. for Proh. & Excise, Nizamabad (Local)	J.F.C.M., Spl. Mobile, Nizamabad (Local)	I Addl. Junior Civil Judge, Nizamabad. (Local)	II Addl. Junior Civil Judge, Nizamabad. (Local) (25 Kms)
18.	Prl. Junior Civil Judge, Armoor.	Addl. Junior Civil Judge, Armoor. (Local)	J.F.C.M., Spl. Mobile, Nizamabad. (25 Kms.)	I Addl. Junior Civil Judge, Nizamabad (25 Kms)
19.	Addl. Junior Civil Judge, Armoor.	Prl. Junior Civil Judge, Armoor (Local)	Spl. J.F.C.M., for Proh. & Excise, Nizamabad. (25 Kms.)	II Addl. Junior Civil Judge, Nizamabad (25 Kms)
20.	Prl. Junior Civil Judge, Kamareddy.	Addl. Jr. Civil Judge-cum- Spl. J.F.C.M. (Mobile), Kamareddy. (Local)	Junior Civil Judge, Yellareddy. (42 Kms.)	Junior Civil Judge, Banswada (72) Kms

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHEREVER NECESSARY
(1)	(2)	(3)	(4)	(5)
21.	Addl. Jr. Civil Judge-cum-Spl. J.F.C.M. (Mobile), Kamareddy.	Prl. Junior Civil Judge, Kamareddy. (Local)	Junior Civil Judge, Yellareddy. (42 Kms.)	Junior Civil Judge, Banswada (72) Kms
22.	Junior Civil Judge, Yellareddy.	Junior Civil Judge, Banswada. (30 Kms.)	Addl. Jr. Civil Judge-cum- Spl. J.F.C.M. (Mobile), Kamareddy. (42 Kms.)	Junior Civil Judge, Bichkunda (55 kms.)
23.	Junior Civil Judge, Banswada.	Junior Civil Judge, Bichkunda (25 kms.)	Junior Civil Judge, Yellareddy. (30 Kms.)	Addl. Junior Civil Judge, Bodhan (55 Kms.)
24.	Junior Civil Judge, Bichkunda.	Junior Civil Judge, Banswada (25 Kms.)	Addl. Junior Civil Judge, Bodhan (56 Kms.)	Junior Civil Judge, Yellareddy. (30 Kms.)
25.	Prl. Junior Civil Judge, Bodhan.	Addl. Junior Civil Judge, Bodhan (Local)	Spl. J.F.C.M. for Proh. & Excise, Nizamabad (30 kms.)	J.F.C.M. Spl. Mobile, Nizamabad (30 kms.)
26.	Addl. Junior Civil Judge, Bodhan	Prl. Junior Civil Judge, Bodhan (Local)	J.F.C.M. Spl. Mobile, Nizamabad (30 kms.)	Spl. J.F.C.M. for Proh. & Excise, Nizamabad (30 kms.)

  
 Principal District and Sessions Judge,  
 Nizamabad.



PRL. DISTRICT AND SESSIONS COURT  
RANGA REDDY DISTRICT

Lr.Dis.No. 7271 /ADMN /2019

Dated 16 -11-2019

From:  
Smt. Renuka Yara,  
Prl. District & Sessions Judge,  
Ranga Reddy District.

To  
The Registrar Vigilance,  
Hon'ble High Court  
For the State of Telangana,  
At Hyderabad.



Sir,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/  
Senior Civil Judges / Junior Civil Judges – Making alternative arrangements  
during the leave period / training / transfers, revised information Called  
for – In view of implementation of Rule 2(r) and Rule 10 of Telangana  
Judicial Ministerial and Subordinate Service Rules – Submitted – Regarding.

Ref :- 1) High Courts Circular ROC.No. 1203/2009-B.Spl., Dated 14.10.2019.  
2) High Courts Circular ROC.No. 3026/2017-C1., Dated 01.11.2019.  
3) High Courts Circular ROC.No. 1203/2009-B.Spl., Dated 06.11.2019.

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Adverting to the above subject vide reference 3<sup>rd</sup> cited, I am submitting herewith  
the revised alternative incharge arrangements during the leave period / training / transfer of  
Judicial officers in the Unit of District Judge, Rangareddy district for favour of kind approval.

Yours faithfully,

*Ryara*  
16/11/19  
PRL. DISTRICT & SESSIONS JUDGE  
Prl. District & Sessions Judge,  
Ranga Reddy Dist.

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**REVISED ALTERNATIVE IN CHARGE ARRANGEMENTS DURING  
LEAVE PERIOD / TRAINING / TRANSFERS**

<b>S.No.</b>	<b>Name of the Court</b>	<b>First Nearest Court to the Court mentioned in Column No.2 with distance/Place of functioning wherever necessary</b>	<b>Second Nearest Court to the Court mentioned in Column No.2 with distance/Place of functioning wherever necessary</b>	<b>Third Nearest Court to the Court mentioned in Column No.2 with distance/Place of functioning wherever necessary</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
1	Prl. District & Sessions Judge, R.R.District.	I Addl. District & Sessions Judge's Court, Rangareddy-cum-Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court, Rangareddy-cum-II Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	III Addl. District & Sessions Judge's Court -cum-III Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>
2	I Addl. District & Sessions Judge's Court, Rangareddy-cum-Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District.	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court, Rangareddy-cum-II Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	III Addl. District & Sessions Judge's Court -cum-III Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(situated in the Same Building/Campus)</b> <b>(Situated in the Same Building/Campus)</b>	IV Addl. District & Sessions Judge's Court -cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District. <b>(Situated in the Same Building/Campus)</b>
3	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court, Rangareddy-cum- II Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District.	I Addl. District & Sessions Judge's Court, Rangareddy-cum-Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	III Addl. District & Sessions Judge's Court - cum-III Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	IV Addl. District & Sessions Judge's Court -cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District. <b>(Situated in the Same Building/Campus)</b>



4	III Addl. District & Sessions Judge's Court -cum- III Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District.	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court, Rangareddy-cum- II Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	IV Addl. District & Sessions Judge's Court - cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District. <b>(Situating in the Same Building/Campus)</b>	V Addl. District & Sessions Judge's* Court -cum-V Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>
5	IV Addl. District & Sessions Judge's Court -cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District.	Judge, Family Court, R.R.District at L.B.Nagar <b>(Situating in the Same Building/Campus)</b>	V Addl. District & Sessions Judge's Court - cum-V Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>
6	V Addl. District & Sessions Judge's Court -cum-V Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District.	IV Addl. District & Sessions Judge's Court -cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District. <b>(Situating in the Same Building/Campus)</b>	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>	VIII Addl. District & Sessions Judge's Court -cum-VIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>
7	VI Addl. District & Sessions Judge's Court -cum-VI Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at Kukatpally R.R.District.	XV Addl. District & Sessions Judge's Court -cum-XV Addl. Metropolitan Sessions Judge's Court, Cyberabad at Kukatpally-cum- II Additional Family Court, R.R.District. <b>(Situating in the Same Building/Campus)</b>	XI Addl. District & Sessions Judge's Court - cum-XI Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	X Addl. District & Sessions Judge's Court -cum-X Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>
8	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District.	V Addl. District & Sessions Judge's Court -cum-V Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District <b>(Situating in the Same Building/Campus)</b>	VIII Addl. District & Sessions Judge's Court - cum-VIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	XIII Addl. District & Sessions Judge's Court -cum-XIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>

9	VIII Addl. District & Sessions Judge's Court -cum-VIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District.	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District. <b>(Situated in the Same Building/Campus)</b>	V Addl. District & Sessions Judge's Court -cum-V Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	XIII Addl. District & Sessions Judge's Court -cum-XIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>
10	IX Addl. District & Sessions Judge's Court -cum-IX Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District.	I Addl. District & Sessions Judge's Court -cum-Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	XI Addl. District & Sessions Judge's Court -cum-XI Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	X Addl. District & Sessions Judge's Court -cum-X Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>
11	X Addl. District & Sessions Judge's Court -cum-X Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District.	XI Addl. District & Sessions Judge's Court -cum-XI Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	VIII Addl. District & Sessions Judge's Court -cum-VIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	IX Addl. District & Sessions Judge's Court -cum-IX Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>
12	XI Addl. District & Sessions Judge's Court -cum-XI Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District.	VIII Addl. District & Sessions Judge's Court -cum-VIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	XIII Addl. District & Sessions Judge's Court -cum-XIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	X Addl. District & Sessions Judge's Court -cum-X Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at L.B.Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>



13	Addl. District & Sessions Judge, Vikarabad, R.R.District.	Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-Cum-XIX Additional District and Sessions Judge at Vikarabad <b>(Situating in the Same Building/Campus)</b>	I Addl. District & Sessions Judge's Court, Rangareddy-cum-Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating at a Distance of approximately 75 K.M.)</b>	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court, Rangareddy-cum- II Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District <b>(Situating at a Distance of approximately 75 K.M.)</b>
14	XIII Addl. District & Sessions Judge's Court -cum-XIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District.	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court, Rangareddy-cum-II Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	I Addl. District & Sessions Judge's Court, Rangareddy-cum-Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	XIV Addl. District & Sessions Judge's Court -cum-XIV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>
15	XIV Addl. District & Sessions Judge's Court -cum-XIV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District.	III Addl. District & Sessions Judge's Court -cum-III Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	IV Addl. District & Sessions Judge's Court -cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District. <b>(Situating in the Same Building/Campus)</b>	XIII Addl. District & Sessions Judge's Court -cum-XIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>
16	XV Addl. District & Sessions Judge's Court -cum-XV Addl. Metropolitan Sessions Judge's Court, Cyberabad at Kukatpally-cum-II Additional Family Court, R.R.District.	VI Addl. District & Sessions Judge's Court -cum-VI Addl. Metropolitan Sessions Judge's Court, (FTC) Cyberabad at Kukatpally R.R.District <b>(Situating in the Same Building/Campus)</b>	IV Addl. District & Sessions Judge's Court -cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District. <b>(Situating at a Distance of approximately 30 K.M.)</b>	Judge, Family Court, R.R.District at L.B.Nagar <b>(Situating at a Distance of approximately 30 K.M.)</b>

17	XVI Addl. District & Sessions Judge's Court -cum-XVI Addl. Metropolitan Sessions Judge's Court, Cyberabad at Malkajgiri-cum-III Additional Family Court, Malkajgiri, R.R.District.	IV Addl. District & Sessions Judge's Court -cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District. <b>( Situated at a Distance of approximately 30 K.M.)</b>	Judge, Family Court, R.R.District at L.B.Nagar <b>( Situated at a Distance of approximately 30 K.M.)</b>	V Addl. District & Sessions Judge's Court -cum-V Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>( Situated at a Distance of approximately 30 K.M.)</b>
18	Judge, Family Court, R.R.District at L.B.Nagar	IV Addl. District & Sessions Judge's Court -cum-IV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar-cum- I Additional Family Court, R.R.District. <b>(Situated in the Same Building/Campus)</b>	VIII Addl. District & Sessions Judge's Court - cum-VIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District. <b>(Situated in the Same Building/Campus)</b>
19	Court of Special Sessions Judge for Fast Tracking the Cases relating to Atrocities against women-cum-XVII Addl. District & Sessions Judge, R.R.District at L.B.Nagar	VIII Addl. District & Sessions Judge's Court -cum-VIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District. <b>(Situated in the Same Building/Campus)</b>	V Addl. District & Sessions Judge's Court -cum-V Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>
20	Court of Special Sessions Judge for Fast Tracking the Cases relating to Atrocities against women-cum-XVIII Addl. District & Sessions Judge, R.R.District at L.B.Nagar	XIV Addl. District & Sessions Judge's Court -cum-XIV Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	XIII Addl. District & Sessions Judge's Court - cum-XIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>	V Addl. District & Sessions Judge's Court -cum-V Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situated in the Same Building/Campus)</b>



21	Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-Cum-XIX Additional District and Sessions Judge at Vikarabad	Addl. District & Sessions Judge, Vikarabad, R.R.District. <b>(Situating in the Same Building/Campus)</b>	I Addl. District & Sessions Judge's Court, Rangareddy-cum-Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District. <b>(Situating at a Distance of approximately 75 K.M.)</b>	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court, Rangareddy-cum- II Addl. Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District <b>(Situating at a Distance of approximately 75 K.M.)</b>
22	Chairman, Permanent Lok Adalat, Rangareddy District	Secretary, District Legal Services Authority, R.R.District. <b>(Situating in the Same Building/Campus)</b>	Chairman, DLSA-cum-Prl. District Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>	I Addl. District & Sessions Judge's Court, Rangareddy-cum-Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District <b>(Situating in the Same Building/Campus)</b>
23	Prl. Senior Civil Judge, R.R.District.	I Addl. Senior Civil Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>	II Addl. Senior Civil Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>	VII Addl. Senior Civil Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>
24	I Addl. Senior Civil Judge, R.R.District.	II Addl. Senior Civil Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>	VII Addl. Senior Civil Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>	VIII Addl. Senior Civil Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>
25	II Addl. Senior Civil Judge, R.R.District.	I Addl. Senior Civil Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>	VII Addl. Senior Civil Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>	VIII Addl. Senior Civil Judge, R.R.District. <b>(Situating in the Same Building/Campus)</b>
26	III Addl. Senior Civil Judge, (FTC), at Malkajgiri R.R.District.	VIII Addl. Senior Civil Judge, R.R.District. <b>(Situating at a Distance of approximately 30 K.M.)</b>	VII Addl. Senior Civil Judge, R.R.District. <b>(Situating at a Distance of approximately 30 K.M.)</b>	II Addl. Senior Civil Judge, R.R.District. <b>(Situating at a Distance of approximately 30 K.M.)</b>
27	Senior Civil Judge, (FTC) Ibrahimpatan R.R.District.	II Addl. Senior Civil Judge, R.R.District. <b>(Situating at a Distance of approximately 25 K.M.)</b>	VII Addl. Senior Civil Judge, R.R.District <b>(Situating at a Distance of approximately 25 K.M.)</b>	I Addl. Senior Civil Judge, R.R.District. <b>(Situating at a Distance of approximately 25 K.M.)</b>

28	Senior Civil Judge, Chevella (FTC), R.R.District.	Senior Civil Judge, Vikarabad (Situating at a Distance of approximately 28 K.M.)	II Addl. Senior Civil Judge, R.R.District. (Situating at a Distance of approximately 50 K.M.)	VII Addl. Senior Civil Judge, R.R.District. (Situating at a Distance of approximately 50 K.M.)
29	VI Addl. Senior Civil Judge, (FTC), Medchal, R.R.District.	Senior Civil Judge, Medchal (Situating in the Same Building/Campus)	VII Addl. Senior Civil Judge, R.R.District. (Situating at a Distance of approximately 40 K.M.)	VIII Addl. Senior Civil Judge, R.R.District. (Situating at a Distance of approximately 40 K.M.)
30	VII Addl. Senior Civil Judge, R.R.District.	VIII Addl. Senior Civil Judge, R.R.District (Situating in the Same Building/Campus)	II Addl. Senior Civil Judge, R.R.District. (Situating in the Same Building/Campus)	IX Addl. Senior Civil Judge, R.R.District. (Situating in the Same Building/Campus)
31	VIII Addl. Senior Civil Judge, R.R.District.	II Addl. Senior Civil Judge, R.R.District. (Situating in the Same Building/Campus)	VII Addl. Senior Civil Judge, R.R.District. (Situating in the Same Building/Campus)	IX Addl. Senior Civil Judge, R.R.District. (Situating in the Same Building/Campus)
32	IX Addl. Senior Civil Judge, R.R.District.	VIII Addl. Senior Civil Judge, R.R.District. (Situating in the Same Building/Campus)	II Addl. Senior Civil Judge, R.R.District. (Situating in the Same Building/Campus)	VII Addl. Senior Civil Judge, R.R.District. (Situating in the Same Building/Campus)
33	Senior Civil Judge, Medchal, R.R.District.	VI Addl. Senior Civil Judge, (FTC), Medchal, R.R.District (Situating in the Same Building/Campus)	VII Addl. Senior Civil Judge, R.R.District. (Situating at a Distance of approximately 40 K.M.)	II Addl. Senior Civil Judge, R.R.District. (Situating at a Distance of approximately 40 K.M.)
34	Senior Civil Judge, Vikarabad, R.R.District.	Prl. Senior Civil Judge, LB Nagar, R.R.District. (Situating at a Distance of approximately 75 K.M.)	I Addl. Senior Civil Judge, R.R.District. (Situating at a Distance of approximately 75 K.M.)	II Addl. Senior Civil Judge, R.R.District. (Situating at a Distance of approximately 75 K.M.)
35	Secretary, District Legal Services Authority, R.R.District.	Chairman, Permanent, Lok Adalat for PLAPUS, R.R.District. (Situating in the Same Building/Campus)	Chairman, DLSA-cum- Prl. District Judge, R.R.District. (Situating in the Same Building/Campus)	I Addl. District & Sessions Judge's Court, Rangareddy- cum-Metropolitan Sessions Judge's Court, Cyberabad at LB Nagar, R.R.District (Situating in the Same Building/Campus).



36	<i>Prl. Junior Civil Judge-cum-Metropolitan Magistrate Cyberabad at L.B.Nagar</i>	<i>I Addl. Junior Civil Judge-cum- I Addl. Metropolitan Magistrate Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>	<i>II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>	<i>III Addl. Metropolitan Magistrate-cum- III Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>
37	<i>I Addl. Junior Civil Judge-cum- I Addl. Metropolitan Magistrate Cyberabad at L.B.Nagar</i>	<i>Prl. Junior Civil Judge-cum-Metropolitan Magistrate Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>	<i>II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>	<i>III Addl. Metropolitan Magistrate-cum- III Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>
38	<i>II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i>	<i>III Addl. Metropolitan Magistrate-cum- III Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>	<i>Spl. JFCM for Prohibition &amp; Excise Court-cum-VII Addl. Junior Civil Judge-cum- VII Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District.</i> <b>(Situatd in the Same Building/Campus)</b>	<i>Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum- VI Addl. Junior Civil Judge-cum- VI Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District.</i> <b>(Situatd in the Same Building/Campus)</b>
39	<i>III Addl. Metropolitan Magistrate-cum- III Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i>	<i>II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>	<i>Spl. JFCM for Prohibition &amp; Excise Court-cum-VII Addl. Junior Civil Judge-cum- VII Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District.</i> <b>(Situatd in the Same Building/Campus)</b>	<i>Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum- VI Addl. Junior Civil Judge-cum- VI Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District.</i> <b>(Situatd in the Same Building/Campus)</b>
40	<i>IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i>	<i>V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>	<i>III Addl. Metropolitan Magistrate-cum- III Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>	<i>II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situatd in the Same Building/Campus)</b>

41	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating in the Same Building/Campus)</b>	Spl. JFCM for Prohibition & Excise Court-cum-VII Addl. Junior Civil Judge-cum- VII Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	II Addl. Metropolitan Magistrate-cum- II Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating in the Same Building/Campus)</b>
42	Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum- VI Addl. Junior Civil Judge-cum- VI Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District.	Spl. JFCM for Prohibition & Excise Court-cum-VII Addl. Junior Civil Judge-cum- VII Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating in the Same Building/Campus)</b>	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating in the Same Building/Campus)</b>
43	Spl. JFCM for Prohibition & Excise Court-cum-VII Addl. Junior Civil Judge-cum- VII Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District.	Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum- VI Addl. Junior Civil Judge-cum- VI Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District. <b>(Situating in the Same Building/Campus)</b>	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating in the Same Building/Campus)</b>	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating in the Same Building/Campus)</b>
44	Prl. Junior Civil Judge-cum-VIII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>
45	I Addl. Junior Civil Judge-cum-IX Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	Prl. Junior Civil Judge-cum-VIII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>



46	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	I Addl. Junior Civil Judge-cum-IX Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>
47	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	I Addl. Junior Civil Judge-cum-IX Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>
48	IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	I Addl. Junior Civil Judge-cum-IX Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>
49	V Addl. Junior Civil Judge-cum-XIII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur	I Addl. Junior Civil Judge-cum-IX Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating in the Same Building/Campus)</b>
50	Prl. Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar	II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar <b>(Situating in the Same Building/Campus)</b>	I Addl. Junior Civil Judge-cum-XV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar <b>(Situating in the Same Building/Campus)</b>	Prl. Junior Civil Judge-cum-VIII Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>(Situating at a Distance of approximately 30 K.M.)</b>

51	I Addl. Junior Civil Judge-cum-XV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar	II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar <b>(Situated in the Same Building/Campus)</b>	I Addl. Junior Civil Judge-cum-XV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar <b>(Situated in the Same Building/Campus)</b>	II Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>( Situated at a Distance of approximately 30 K.M.)</b>
52	II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate Cyberabad at Rajendranagar	Prl. Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar <b>(Situated in the Same Building/Campus)</b>	I Addl. Junior Civil Judge-cum-XV Addl. Metropolitan Magistrate Cyberabad at Rajendranagar <b>(Situated in the Same Building/Campus)</b>	III Addl. Junior Civil Judge-cum-XI Addl. Metropolitan Magistrate Cyberabad Kukatpally at Miyapur <b>( Situated at a Distance of approximately 30 K.M.)</b>
53	Prl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri	II Addl. Junior Civil Judge-cum-XIX Addl. Metropolitan Magistrate Cyberabad at Malkajgiri <b>(Situated in the Same Building/Campus)</b>	I Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri <b>(Situated in the Same Building/Campus)</b>	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>( Situated at a Distance of approximately 30 K.M.)</b>
54	I Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri	II Addl. Junior Civil Judge-cum-XIX Addl. Metropolitan Magistrate Cyberabad at Malkajgiri <b>(Situated in the Same Building/Campus)</b>	Prl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri <b>(Situated in the Same Building/Campus)</b>	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>( Situated at a Distance of approximately 30 K.M.)</b>
55	II Addl. Junior Civil Judge-cum-XIX Addl. Metropolitan Magistrate Cyberabad at Malkajgiri	Prl. Junior Civil Judge-cum-XVII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri <b>(Situated in the Same Building/Campus)</b>	I Addl. Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate Cyberabad at Malkajgiri <b>(Situated in the Same Building/Campus)</b>	I Addl. Junior Civil Judge-cum- I Addl. Metropolitan Magistrate Cyberabad at L.B.Nagar <b>( Situated at a Distance of approximately 30 K.M.)</b>



56	<i>Prl. Junior Civil Judge-cum-XX Addl. Metropolitan Magistrate Cyberabad at Medchal</i>	<i>II Addl. Junior Civil Judge-cum-XXII Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating in the Same Building/Campus)</b>	<i>I Addl. Junior Civil Judge-cum-XXI Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating at a Distance of approximately 3 K.M.)</b>	<i>III Addl. Junior Civil Judge-cum-XXIII Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating at a Distance of approximately 3 K.M.)</b>
57	<i>I Addl. Junior Civil Judge-cum-XXI Addl. Metropolitan Magistrate Cyberabad at Medchal</i>	<i>Prl. Junior Civil Judge-cum-XX Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating at a Distance of approximately 3 K.M.)</b>	<i>II Addl. Junior Civil Judge-cum-XXII Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating in the Same Building/Campus)</b>	<i>III Addl. Junior Civil Judge-cum-XXIII Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating in the Same Building/Campus)</b>
58	<i>II Addl. Junior Civil Judge-cum-XXII Addl. Metropolitan Magistrate Cyberabad at Medchal</i>	<i>Prl. Junior Civil Judge-cum-XX Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating in the Same Building/Campus)</b>	<i>I Addl. Junior Civil Judge-cum-XXI Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating at a Distance of approximately 3 K.M.)</b>	<i>III Addl. Junior Civil Judge-cum-XXIII Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating at a Distance of approximately 3 K.M.)</b>
59	<i>III Addl. Junior Civil Judge-cum-XXIII Addl. Metropolitan Magistrate Cyberabad at Medchal</i>	<i>I Addl. Junior Civil Judge-cum-XXI Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating in the Same Building/Campus)</b>	<i>Prl. Junior Civil Judge-cum-XX Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating at a Distance of approximately 3 K.M.)</b>	<i>II Addl. Junior Civil Judge-cum-XXII Addl. Metropolitan Magistrate Cyberabad at Medchal</i> <b>(Situating at a Distance of approximately 3 K.M.)</b>
60	<i>Junior Civil Judge-cum-XXIV Addl. Metropolitan Magistrate Cyberabad at Hayathnagar</i>	<i>V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situating at a Distance of approximately 6 K.M.)</b>	<i>IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar</i> <b>(Situating at a Distance of approximately 6 K.M.)</b>	<i>Spl. JFCM for Prohibition &amp; Excise Court-cum-VII Addl. Junior Civil Judge-cum- VII Addl. Metropolitan Magistrate, Cyberabad, LB Nagar, R.R.District.</i> <b>(Situating at a Distance of approximately 6 K.M.)</b>

61	Prl. Junior Civil Judge-cum-XXV Addl. Metropolitan Magistrate Cyberabad at Ibrahimpatan	I Addl. Junior Civil Judge-cum-XXVI Addl. Metropolitan Magistrate Cyberabad at Ibrahimpatan <b>(Situating in the Same Building/Campus)</b>	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating at a Distance of approximately 25 K.M.)</b>	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating at a Distance of approximately 25 K.M.)</b>
62	I Addl. Junior Civil Judge-cum-XXVI Addl. Metropolitan Magistrate Cyberabad at Ibrahimpatan	Prl. Junior Civil Judge-cum-XXV Addl. Metropolitan Magistrate Cyberabad at Ibrahimpatan <b>(Situating in the Same Building/Campus)</b>	IV Addl. Metropolitan Magistrate-cum- IV Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating at a Distance of approximately 25 K.M.)</b>	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating at a Distance of approximately 25 K.M.)</b>
63	Junior Civil Judge-cum-XXVII Addl. Metropolitan Magistrate Cyberabad at Maheshwaram	Prl. Junior Civil Judge-cum-XXV Addl. Metropolitan Magistrate Cyberabad at Ibrahimpatan <b>(Situating at a Distance of approximately 30 K.M.)</b>	I Addl. Junior Civil Judge-cum-XXVI Addl. Metropolitan Magistrate Cyberabad at Ibrahimpatan <b>(Situating at a Distance of approximately 30 K.M.)</b>	V Addl. Metropolitan Magistrate-cum- V Addl. Junior Civil Judge Cyberabad at L.B.Nagar <b>(Situating at a Distance of approximately 35 K.M.)</b>
64	Junior Civil Judge-cum-JFCM, Chevella, R.R.District.	Prl. Junior Civil Judge-cum-JFCM, Vikarabad, R.R.District. <b>(Situating at a Distance of approximately 28 K.M.)</b>	I Addl. Junior Civil Judge-cum-Addl. JFCM, Vikarabad, R.R.District. <b>(Situating at a Distance of approximately 28 K.M.)</b>	Junior Civil Judge-cum-JFCM, Pargi, R.R.District. <b>(Situating at a Distance of approximately 40 K.M.)</b>
65	Junior Civil Judge-cum-JFCM, Pargi, R.R.District.	Junior Civil Judge-cum-JFCM, Chevella, R.R.District. <b>(Situating at a Distance of approximately 40 K.M.)</b>	Prl. Junior Civil Judge-cum-JFCM, Vikarabad, R.R.District. <b>(Situating at a Distance of approximately 18 K.M.)</b>	I Addl. Junior Civil Judge-cum-Addl. JFCM, Vikarabad, R.R.District. <b>(Situating at a Distance of approximately 18 K.M.)</b>
66	Prl. Junior Civil Judge-cum-JFCM, Vikarabad, R.R.District.	I Addl. Junior Civil Judge-cum-Addl. JFCM, Vikarabad, R.R.District. <b>(Situating in the Same Building/Campus)</b>	Junior Civil Judge-cum-JFCM, Chevella, R.R.District. <b>(Situating at a Distance of approximately 28 K.M.)</b>	Junior Civil Judge-cum-JFCM, Pargi, R.R.District. <b>(Situating at a Distance of approximately 18 K.M.)</b>
67	I Addl. Junior Civil Judge-cum-Addl. JFCM, Vikarabad, R.R.District.	Prl. Junior Civil Judge-cum-JFCM, Vikarabad, R.R.District. <b>(Situating in the Same Building/Campus)</b>	Junior Civil Judge-cum-JFCM, Chevella, R.R.District. <b>(Situating at a Distance of approximately 28 K.M.)</b>	Junior Civil Judge-cum-JFCM, Pargi, R.R.District. <b>(Situating at a Distance of approximately 18 K.M.)</b>



68	Junior Civil Judge-cum-JFCM, Tandur, R.R.District.	Prl. Junior Civil Judge-cum-JFCM, Vikarabad, R.R.District. ( Situated at a Distance of approximately 40 K.M.)	1 Addl. Junior Civil Judge-cum-Addl. JFCM, Vikarabad, R.R.District. ( Situated at a Distance of approximately 40 K.M.)	Junior Civil Judge-cum-JFCM, Pargi, R.R.District. ( Situated at a Distance of approximately 60 K.M.)
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Pr. District Judge,  
Rangareddy District.

E. Tirumala Devi,  
Prl. District Judge,



Warangal at  
Hanamkonda – 506 001.

Dis. No. 8233

Date: 18/11/18

To  
The Registrar (Vigilance)  
High Court for the State of Telangana,  
Hyderabad.



Sir,

Sub:-Furnishing information regarding the Alternative In charge arrangements during the leave period/trainings/transfers – Reg.

Ref:- Hon'ble High Court's Roc No. 1203/2009 B-Spl. Dt. 06.11.2019

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Adverting the subject cited and as per the directions of the Hon'ble High Court vide reference cited I am herewith submitting the alternative in-charge arrangements during the leave period/ training/ transfers of the Judicial Officers of Warangal Unit, as Under:

Sl. No	Designation of the Court	First Nearest Court to the Court mentioned in Col.No.2 With distance/ place of functioning where ever necessary	First Nearest Court to the Court mentioned in Col.No.2 With distance/ place of functioning where ever necessary	First Nearest Court to the Court mentioned in Col.No.2 With distance/ place of functioning where ever necessary
1.	Prl. District & Sessions Judge, Warangal	I Addl. District & Sessions Judge, Warangal.	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal	Judge, Family Court-cum-III. Addl. District & Sessions Judge,
2.	I. Addl. District & Sessions Judge, Warangal.	Prl. District & Sessions Judge, Warangal	Chairman, LRAT-cum-II Addl. District & Session Judge, Warangal	Judge, Family Court-cum-III. Addl. District & Sessions Judge, Warangal
3.	Chairman, LRAT-cum-II. Addl. District & Sessions Judge, Warangal	I. Addl. District & Sessions Judge, Warangal.	The Judge, Family Court-cum-III. Addl. District & Sessions Judge, Warangal	Spl. Sessions Court for SC/ST Cases-cum-VII. Addl. District & Sessions Judge, Warangal.
4.	Judge, Family Court-cum-III. Addl. District & Sessions Judge, Waranaal	Spl. Sessions Court for SC/ST Cases-cum-VII. Addl. District & Sessions Judge, Waranaal.	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal	I. Addl. District & Sessions Judge, Warangal.
5.	Spl. Sessions Court for trial of SCs / STs Cases- cum VII Addl. Dist., & Sessions Judge, Warangal.	The Judge, Family Court-cum-III Addl. District & Sessions Judge, Warangal.	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal	VIII Addl. District & Sessions Judge (FTC), Warangal
6.	IV. Addl. District & Sessions Judge (FTC), Warangal.	V. Addl. District & Sessions Judge (FTC), Warangal	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal	VIII Addl. District & Sessions Judge (FTC), Warangal
7.	V. Addl. District & Sessions Judge (FTC), Jangaon	IV. Addl. District & Sessions Judge (FTC), Warangal.	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal	Spl. Sessions Court for trial of SCs / STs Cases-cum VII Addl. Dist., & Sessions Judge, Warangal.



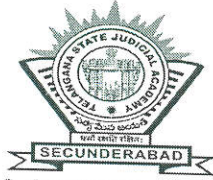
8.	VI. Addl. District & Sessions Judge(FTC), Warangal at Mahabubabad.	IV. Addl. District & Sessions Judge (FTC), Warangal.	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal	Spl. Sessions Court for trial of SCs / STs Cases-cum VII Addl. Dist., & Sessions Judge, Warangal.
9	VIII Addl. District & Sessions Judge (FTC), Warangal	IV. Addl. District & Sessions Judge (FTC), Warangal.	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal	Spl. Sessions Judge for fast tracking of cases relating to atrocities against women-cum-IX Addl. District and Sessions Judge, Warangal
10	Spl. Sessions Judge for fast tracking of cases relating to atrocities against women-cum-IX Addl. District and Sessions Judge, Warangal	Judge, Family Court-cum-III. Addl. District & Sessions Judge, Warangal	Spl. Sessions Court for trial of SCs / STs Cases-cum VII Addl. Dist., & Sessions Judge, Warangal.	Chairman, LRAT-cum-II Addl. District & Sessions Judge, Warangal
11	The District Judge / Chairman, Cooperative Tribunal, Warangal.	Pr. District & Sessions Judge, Warangal.	I- Addl. District & Sessions Judge, Warangal	Judge, Family Court-cum-III. Addl. District & Sessions Judge, Warangal
12	The Presiding Officer, Labour Court-cum-Industrial Tribunal, Warangal	Pr. District & Sessions Judge, Warangal	II Addl. District & Sessions Judge, Warangal	Judge, Family Court-cum-III. Addl. District & Sessions Judge, Warangal
13	Pr. Senior Civil Judge, Warangal.	I. Addl. Senior Civil Judge, Warangal	II. Addl. Senior Civil Judge, Warangal	Senior Civil Judge, Jangaon.
14.	I. Addl. Senior Civil Judge, Warangal.	Pr. Senior Civil Judge, Warangal.	II. Addl. Senior Civil Judge, Warangal	Senior Civil Judge, Jangaon.
15.	II. Addl. Senior Civil Judge, Warangal,	I Addl. Senior Civil Judge, Warangal	III. Addl. Senior Civil Judge (FTC), Warangal	Senior Civil Judge, Jangaon.
16.	III. Addl. Senior Civil Judge(FTC),	I. Addl. Senior Civil Judge, Warangal,	II. Addl. Senior Civil Judge, Warangal.	Senior Civil Judge, Mahabubabad
17	The Secretary, D.L.S.A Warangal.	Pr. Senior Civil Judge, Warangal.	I. Addl. Senior Civil Judge, Warangal.	II Addl. Junior Civil Judge, Warangal
18.	Senior Civil Judge, Jangaon.	Pr. Senior Civil Judge, Warangal	I. Addl. Senior Civil Judge, Warangal.	II Addl. Junior Civil Judge, Warangal
19.	Senior Civil Judge, Mahabubabad.	I. Addl. Senior Civil Judge, Warangal,	II. Addl. Senior Civil Judge, Warangal	Pr. Senior Civil Judge, Warangal.
20.	Pr. Junior Civil Judge, Warangal.	II Addl. Junior Civil Judge, Warangal	V Addl. Junior Civil Judge, Warangal.	I. Addl. Junior Civil Judge, Warangal.
21.	I. Addl. Junior Civil Judge, Warangal..	IV Addl. Junior Civil Judge, Warangal.	III Addl. Junior Civil Judge, Warangal.	Spl. JFCM For PCR Cases, Wgl .
22.	II. Addl. Junior Civil Judge, Warangal	Pr. Junior Civil Judge, Warangal	V. Addl. Junior Civil Judge, Warangal.	VII Addl. Junior Civil Judge, Warangal
23.	III Addl. Junior Civil Judge, Warangal	V. Addl. Junior Civil Judge, Warangal.	II Addl. Junior Civil Judge, Warangal.	IV Addl. Junior Civil Judge, Warangal
24.	IV. Addl. Junior Civil Judge, Warangal	Spl. JFCM For PCR Cases , Warangal	I Addl. Junior Civil Judge, Warangal.	Spl. JFCM Judge for Prohibition and Excise Cases, Warangal.
25.	V. Addl. Junior Civil Judge, Warangal.	II Addl. Junior Civil Judge, Warangal.	Pr. Jr. Civil Judge, Warangal.	VII Addl. Junior Civil Judge, Warangal.
26	VI. Addl. Junior Civil Judge, Warangal	VII. Addl. Junior Civil Judge, Warangal	Spl. JFCM Judge for Prohibition and Excise Cases, Warangal.	III Addl. Junior Civil Judge, Warangal.

27	VII. Addl. Junior Civil Judge, Warangal	II Addl. Junior Civil Judge, Warangal.	IV Addl. Junior Civil Judge, Warangal.	I Addl. Junior Civil Judge, Warangal.
28	Spl. JFCM for PCR Cases, Warangal	I. Addl. Junior Civil Judge, Warangal	IV- Addl. Junior Civil Judge, Warangal	III Addl. Junior Civil Judge, Warangal.
29	Spl. JFCM for Prohibition & Excise Cases, Warangal	VI. Addl. Junior Civil Judge, Warangal	VII Addl. Junior Civil Judge, Warangal	Spl. JFCM for PCR Cases, Warangal
30	Prl. Junior Civil Judge, Jangaon	Addl Junior Civil Judge, Jangaon	Spl. JFCM for Excise Cases, Warangal.	I Addl. Junior Civil Judge, Warangal.
31	Addl. Junior Civil Judge, Jangaon	Prl. Junior Civil Judge, Jangaon	V-Additional Junior Civil Judge, Warangal.	II Addl. Junior Civil Judge, Warangal.
32	Prl. Junior Civil Judge, Mah'bad	Addl. Junior Civil Judge Mahabubabad.	Junior Civil Judge, Thorrur	III Addl. Junior Civil Judge, Warangal.
33	Addl. Junior Civil Judge, Mah'bad	Prl. Junior Civil Judge, Mahabubabad	Junior Civil Judge, Thorrur	IV Addl. Junior Civil Judge, Warangal.
34	Junior Civil Judge, Narsampet.	Spl. JFCM for Excise Cases, Warangal.	VI Addl. Junior Civil Judge Warangal.	Spl. JFCM for PCR Cases, Warangal
35	Prl. Junior Civil Judge, Parkal.	Addl. Junior Civil Judge, Parkal	Spl. JFCM for PCR Cases, Warangal.	III Addl. Junior Civil Judge, Warangal.
36	Addl. Junior Civil Judge, Parkal.	Prl. Junior Civil Judge, Parkal	VI Addl. Junior Civil Judge, Warangal	Spl. JFCM for Prohibition & Excise Cases, Warangal
37	Junior Civil Judge, Mulug	The Spl. JFCM(Mobile) Mulug.	I Addl. Junior Civil Judge, Warangal.	IV Addl. Junior Civil Judge, Warangal.
38	Spl. JFCM (Mobile) Judge, Mulug.	Junior Civil Judge, Mulug	I Addl. Junior Civil Judge, Warangal	Spl. JFCM for Prohibition & Excise Cases, Warangal
39	Junior Civil Judge, Thorrur	Addl. Junior Civil Judge, Mahabubabad	Prl. Junior Civil Judge, Mahabubabad	III Addl. Junior Civil Judge, Warangal.

Yours faithfully,

  
18/11/19  
Prl. District Judge  
Warangal.





**SRI S.SASIDHAR REDDY**  
DIRECTOR

**TELANGANA STATE JUDICIAL ACADEMY**

S.P.ROAD, SECUNDERABAD – 500 003

Ph. Nos. (O)- 23446196, 23446366; (Director)- 23446193

Fax: 040 – 23446368; E-mail: [apja.director@gmail.com](mailto:apja.director@gmail.com).

Web site: <http://apja.ap.nic.in>

Roc.No. 898/2019/TSJA-Sec'bad

Date: 19.11.2019

To  
The Registrar General,  
FAC Registrar (Vigilance),  
High Court for the State of Telangana,  
Hyderabad.



Sir,

Sub: TSJA-Sec'bad – Alternative incharge arrangements during the leave period/  
training/transfers of Judicial Officers working in the Academy – Reg.

Ref: 1) Hon'ble High Courts Circular Roc. No.1203/2009-B.Spl., dt.14.10.2009.

2) Hon'ble High Courts Proceedings Order Roc.No.3026/2017-C.1,  
dt.01.11.2019.

3) Hon'ble High Court Lr.Roc. No.1203/2009-B.Spl., dt.06.11.2019.

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Adverting to the subject and references cited, I am to state that the following  
alternative incharge arrangements have been made during the leave period/  
training/transfers of Judicial Officers who are working on OD at Telangana State  
Judicial Academy, Secunderabad, as shown below:

Sl. No.	Regular Officer	Officer incharge
01.	<b>Director</b> (District & Sessions Judge)	<b>Additional Director</b> (District & Sessions Judge)
02.	<b>Additional Director</b> (District & Sessions Judge)	<b>Director</b> (District & Sessions Judge)
03.	<b>Senior Faculty Member-I</b> (District & Sessions Judge)	<b>Senior Faculty Member-II</b> (District & Sessions Judge)
04.	<b>Senior Faculty Member-II</b> (District & Sessions Judge)	<b>Senior Faculty Member-I</b> (District & Sessions Judge)
05.	<b>Deputy Director</b> (Senior Civil Judge)	<b>Assistant Director</b> (Junior Civil Judge)
06.	<b>Assistant Director</b> (Junior Civil Judge)	<b>Administrative Officer</b> (Junior Civil Judge)
07.	<b>Administrative Officer</b> (Junior Civil Judge)	<b>Assistant Director</b> (Junior Civil Judge)

This is for favour of information.

*S. Sasidhar Reddy*  
18/11/19  
DIRECTOR